1141

Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

- Notification S.R.O. No. 2405, dated the 23rd July, 1957, publishing an amendment in the All India Services (Provident Fund) Rules, 1955. [Placed in Library See No S-193/57.]
- (11) Notification S.R.O. No 2476, dated the 30th July, 1957 publishing an amendment in the All India Services (Conduct) Rules, 1954 [Placed in Library. See No S-212/57.]
- (iii) Notification SRO No. 2543, dated the 31st July, 1957 publishing certain amendments in the All India Services (Provident Fund) Rules, 1955 [Placed in Library. See No S-212/57.]

SHORT NOTICE QUESTION REGARDING OMAN

SHRI BHUPESH GUPTA (West Bengal): I sent a short notice question on Oman. I have not got any intimation from the office. I request you to arrange for a discussion on such a subject or even have the foreign affairs debate much earlier. What is the use of having such answers after the thing is over?

Mr. CHAIRMAN: It is all over We sent it to the Prime Minister and we have sent a reminder also.

We now go back to the Appropriation (Railways) No 2 Bill, 1957 The Minister will reply at 2-30 pm. I have before me thirteen names. We shall have ten minutes for each speaker. Unless you are able to sit through the lunch hour we will not be able to reach even about ten of them. So, it is left to you. If the discussion stops at 1 o'clock, the

Minister will reply at 2-30 but if everyone of you should like to talk, you can sit through the lunch hour and at 2-30 pm. the Minister will reply

THE APPROPRIATION (RAILWAYS)
No. 2 BILL, 1957—continued

Shri N RAMAKRISHNA IYER (Madras) Mr. Chairman, am making a few observations by way of suggestions. The Railway Minister was pleased to give a concession to the blind people and to the T B patients with regard to passenger fares. Such a concession given to the T. B. patients is not only a social welfare measure but is also a humane one. suggest that he may extend the same concession to the leprosy patients also. that the leprosy patients are treated with a very gruesome type of social ostracism and they find it very difficult to get to the sanatoria from the places where they live. They have to sneak into the railway compartments in the nights. If the same concession, as is given to the TB. patients, is given to the leprosy patients, that is, they are allowed to take a chaperon and the patient and the chaperon are charged only single fare, it really will be a very humane concession to the leprosy patients.

Incidentally, the Railway Minister has spoken of so many amenities to the railway employees. For instance, he has said that nearly 600 beds have been reserved in the various sanatoria for the treatment of TB. patients, I would request that such a concession be shown to the leprosy afflicted railway employees also. He has said in his speech that he is contacting the sanatoria and is taking action reserve five beds. In the case of the leprosy patients, it is not so much the bed that is required as treatment at home that is treatment brought to the homes of the leprosy patients. I suggest that the administration should

[Shri N. Ramakrishna Iyer.] have leprosy clinics or the Railway Medical Officers may be trained in leprosy work and may be asked to give treatment to leprosy patients. You know, Sir, that leprosy treatment is very easy nowadays. It is merely a question of treating with tablets. It is oral. The Railways will be contributing to the general scheme of leprosy control if they could supply enough of these tablets to the medical institutions run by the Railways. I would also suggest that there may also be convalescent homes for the Railway employees. The Minister said that such a home is being run at Ranchi. Such homes can be run one for each Railway and the Department can also make arrangements for the employees to have a holiday trip to the sea-shore or hill stations. For instance, in Southern Railway they can have rest homes reserved or some rooms in the rest homes reserved for the railway employees at Courtallam or Tirupathi. That will go a long way to give them a sort of social amenity.

As regards schools, Minister the said that they were going to have residential higher secondary schools the children of the railway employees who are not near any State educational institution. May I suggest, Sir, that instead of running higher secondary schools, they should provide for some hostel accommodation for the children of employees who are admitted as pupils in the high schools in some of the towns. That will be more helpful. In fact, this type of help will reach a greater number of boys and girls than starting higher secondary schools.

Coming now to the question of quarters, I find that these are allotted in two categories. The essential category is given priority and if there are more quarters available, then those quarters are given to non-essential classes. In spite of propaganda and the statutory sanctions against untouchability, yet, in many places poor harijans are not able to

secure accommodation in some of the towns and if they do not come within the essential category, they do not get accommodation from the Railways so that they are put to lot of trouble. In such cases, exemption should be given to them. The Railways give exemption in the case of women even though they do not come in the regular category to whom priority allotments are made. In the same way, harijans should be exempted.

Lastly, Sir, I come to social education. In the case of the Railway employees, you have got the Staff Benefit Fund. There may be greater contributions from Government to this Fund and the employees who are together in certain places may be asked to form Seva Samities and do social work in and around the area. I may tell you, Sir, that there is a lot of good talent amongst the Railway employees as it is in every section of the society. In Madras, they have got a Fine Arts Society and they are enacting dramas of top class. Recently they enacted dramas under publicity scheme for the Five Year Plan and they were very much appreciated. They carry the message of the Plan to the far-flung villages in the Madras State. They have also brought out a film about the orderly way in which people should get into trains and come out of trains. Such orderly behaviour may themes and the histrionic talents of the railway employees mav marshalled for such films and plays. We will thus be really employing the railway employees not only in their usual official work but we will also be employing them in the social welfare field.

Shrimati YASHODA REDDY (Andhra Pradesh): Speaking almost at the fag end of the debate, I do not think I can give many more suggestions to the hon. Minister. I do not want to make a long speech on policy matters connected with the railways but as one of the many users of the railways, as an ordinary passenger, I would like to tell the hon. Minister

what the public feel in spite of the crores and crores of rupees that are being spent for passenger amenities. I do not know whether the proportion of money spent on passenger amenities compared to the income derived is more or less, nor do I know whether the money is spent rightly or not but, whatever the Government may feel, what I feel is that the amenities provided by the railways are very negligible. I may be pardoned for saying so, but that is a fact and I think that even the Railways cannot deny this.

Now, Sir, in Andhra covered platform is a rarity, and nowadays no train comes in time, with the result to wait for hours that people have together. So many members have been speaking about waiting rooms, wanting better facilities, better furniture, better this and better that, but what about stations where you don't have even covered platforms where men, women and children have to wait for hours together exposed to the kind mercies of Nature and sometimes Nature is more kind than even the Railways. So I would request the Railway authorities to take note of this and instead of improving whatever amenities they have already provided in big stations they should think of doing something to those small stations where there is not even a covered platform to shelter passengers. Then in many there is no water available for drinking: sometimes lights are also there. Even during the time when the train comes in, in most of the stations there is no drinking water and no lights during night.

As far as food is concerned, many Members have spoken about departmental catering and one of my hon. has vehemently opposed departmental catering and about the food supplied by the Railways. From my personal experience I can say that although the food supplied is not up to the mark, still it is much better than the food provided by the private In this connection contractors. would like to mention about Kazipet

Junction in Hyderabad; the food supplied there is horrible and the cups and saucers in which coffee and tea are supplied are very bad. I would request the hon. Minister to take note of this. We rarely get any food at Kazipet and when this is the state of affairs even the little inclination that we have for taking food goes away because the whole service is so dirty. And there is so much of rush and the law of might is right prevails there so much so that women and children can never get anything to eat. Many times I had to ask the gentleman sitting next to me, 'please get me a cup of coffee'. If this is the state of affairs for the first and second class passengers, I do not know what is the condition of the third class passengers.

Then so much has been said about cleanliness in the bath rooms and in trains. I would like to make one suggestion in this connection to the hon. Minister. As far as the air-conditioned and other bogeys are concerned, now that we are building our own coaches, why not separate the water closets and the bath rooms? Especially in the air-conditioned coaches you have got only one or two bath rooms for so many passengers. When one gets into the bath room, the other person cannot use it. Moreover because of both being together, before the bath, after the bath and during the bath you feel so dirty. It is the western practice to have both the bath room and the water closet together; we do not like to have that system. So why don't you separate the two? It will be very convenient. I would therefore request the hon. Minister to take note of this when they are building new coaches.

Then, it was said that there was a sort of partiality for the north and most probably the hon. Minister might deny it but if one were to see carefully the things that are going on in the Railways one cannot help feeling that the South is being neglected. All unwanted engines, all unwanted bogeys, and all unwanted things which have got defects are shoved on to the South. I do not really know why

[Shrimati Yashoda Reddy.] they are doing this. The hon. Minister may not know this but once he happens to see these things, he will himself realise the true state of affairs. I do not vouch for the whole of the South of course but as for as Hyderabad bogeys are concerned I can say without any fear of contradiction that this is the position. If you go to New Delhi and see those bogeys you will find that there are no first class compartments but they are all old inter class compartments converted into first class, and in them often the fans do not work, the lights are not there and there is no water in the bath room. Once in one of those compartments, it was not a question of not having the lights but I had to wait till 12 o'clock in the night to put off the lights because the switch was not in order. I had to wait till midnight then call the Conductor Guard and tell him, 'please help me to put off this light.' This is the position of bogeys sent to Hyderabad which is one of the biggest stations in India. And we do not have any air-conditioned bogeys or special trains running at least for the few bogeys that are being used between Hyderabad and other places, I only say, give us some better type of coaches. After all, we are not paying less and Andhra money, I suppose, is equivalent to any other money and when we pay money we are entitled to get the same treatment as others. Do not think I am being parochial; it is not that; in my own humble way I am only pointing out the state of affairs to the hon. Minister. Then we never have a coupe there. I hope the hon. Minister will take note of these things and see that my suggestions are implemented.

Sir, as far as efficiency of the staff is concerned, the less said the better. In spite of all the efforts made by the railway authorities there is improvement in the position. are employing huge staff, guides, conductor guides, this that and the other, but I do not know why they are not courteous, why they are not kind, and why they do not even respond to enquiries. If air-conditioned passengers or first class passengers go and ask them anything, they just do not respond. I do not know how they behave with the third class passengers. The Railways have not been able to train their employees and give them proper education in the matter of their dealings with the public. Why employ so many of them and why waste the money of the tax-payer? At least we will not be unhappy if the Government is not providing anything but when you are providing them, you will have to see that your employees are working properly. Sir, once it was said that the public should co-operate; the Railways cannot do everything on their own. I say that the public will always co-operate if the Railways were to do their duty. Sir, the other day I went to the Bezwada station and I was very glad to see that the whole station was span. When I spick and enquiries I came to know that it was because the Rashtrapati was coming there. The whole station was clean and tidy. Why can't they do it daily like that? If they can do it for one day without any extra cost, why can't they do it always? The whole station was so clean that I did not feel like even throwing a paper about. The atmosphere was so clean. So if you do your part, the public will certainly co-operate with you. It is for you to teach your personnel to be kind, courteous and more social-minded.

About punctuality, I do not want to say anything except to make one suggestion. Why do you waste so much money in printing these time tables and displaying them in big stations and in the compartments, when no train comes in time? If there is no time table we will just go and take our chance and get into any train that comes along. Now, if you go and ask any station master as to which train comes first, he says, 'we do not know'. I can tell you from my own personal experience. In Ellore both the Calcutta Mail and the Passenger pass through. When we ring up and ask

them as to which train comes first, they say, 'we do not know' and very often they give the name of the wrong train. Now, as far as overcrowding is concerned, it is very staggering in Andhra. All the trains are highly overcrowded and it is worst in third class. Now, you are taking full fare from the third class passengers; you are not allowing them to travel at half rates or one-fourth rates, and so it is your duty to provide them enough space. Instead of providing air-conditioned third class and second class trains, you should run more trains with more third class bogeys. You will be doing better public service that way than by providing these air-conditioned third class trains which no poor man is making use of because it is costly for him and which no rich man is making use of because it is not very convenient. So why not provide more third class bogeys and run more trains instead of looking after the interests and comforts of a few people when large numbers are going without any accommodation? Why give luxurious coaches for a few people here and there when sheer necessities of others are overlooked?

Now, coming to local grievances, Hyderabad has now become the capital of Andhra but we do not have even one fast train going to Hyderabad. People coming from Visakhapatnam and Chicacole have to travel two full days in that wonderful passenger train to come to Hyderabad. If you come in a car from Bezwada to Hyderabad, it just takes only four and a half hours. If you go in a bus you can reach within five or six hours: but from Bezwada to go to Hyderabad you have to take the train the previous night at ten o'clock. Until two o'clock the next afternoon you are going to Hyderabad. I would like the Government to realise the difficulties of the people and as this is the capital of the State some fast trains may be run. When Kurnool was the capital, the Government were pleased to run an express train from Bezwada. Why not do it now? From Hyderabad to Bangalore we have only

a passenger train and I would request the hon. Minister to consider necessity of introducing an express train to Bangalore from Hyderabad also. Now, coming to Tirupati, it is one of our biggest shrines and one of the most important pilgrim centres in India. We are glad that we have got broad gauge up to Renigunta. I do not know why from Renigunta they could not extend it. It is only three or four miles. I can assure you that if you extend it, you will get the money's worth and you want to popularise tourist trade, this and that. Why don't you give enough facilities? Tirupati is not only of State importance, it is a national one and I would request the Government to include in their plans this four mile stretch also, from Renigunta to Tirupati.

And now I come to Madanapalle. We have got the tuberculosis sanatorium there, the biggest not only in India but in the whole of Asia. People from Japan and China come. The station, Madanapalle Road is eight or nine miles away from the town. I would request the Government to look into this and extend the line by eight or nine miles up to Madanapalle.

Mr. CHAIRMAN: You insist on punctuality of trains, but your time is over.

SHRIMATI YASHODA REDDY: One word I would like to say about the ladies compartment, though I have got so many other things. About the ladies compartment, the Government has been providing a separate compartment for ladies, but they do not provide enough amenities. Usually they give the worst compartment and put it at this end or the other end of the train. Suppose they want a cup of water or a cup of coffee, the ladies are not able to get it and come into the platform. I request the Railway authorities to give some more consideration as far as ladies compartments are concerned.

Thank you very much.

पं। उत्त अलगू राय शास्त्री (उत्तर प्रदेश): श्रष्टयक्ष महोदय, में एक दो चीजो की तरफ सरकार का ध्यान दिलाने के लिए खडा हम्रा हूं। मैं जिस क्षेत्र से स्राता हूं। वह उत्तर प्रदेश का पूर्वी भाग है। वहा मऊ जंक्शन एक बड़ा जंक्शन है जहा इलाहाबाद से गोरखपूर जाने वाली गाडी, शाहगंज से बलिया जाने वाली गाड़ी श्रौर दूसरी गाडिया मिलती है। वह एक ऐसा सूत का केन्द्र है जहा करघे ग्रौर चर्कें का कपड़ा बनता है। लेकिन उतने बडे बाजार में ज्लेटफार्म तक पहुचने के लिए ग्रोवर ब्रिज की माग, जो हम बराबर करते आये है और जो मेरे खयाल में हम ग्राठ दस वर्ष से दोहरा रहे हैं, उसकी पूर्ति नहीं हुई हैं। इससे कितनी श्रस्विधा होती है यह किसी समय कोई जा कर देख सकता है। यह एक ऐसी माग है जिसकी पूर्ति बहुत दिन पहले हो जानी चाहिये थी। मेरा विश्वास है कि नये मंत्री महोदय इस ग्रोर ध्यान देगे। में ग्रपने मित्र शाहनवाज खा साहब को दावत देता हूं कि वे एक बार उस कपडे के ब्यापार केन्द्र की स्रोर यात्रा करे स्रौर वहा के नोगो की ग्रसुविधा को स्वय देखे । ग्रापका समय बहुत व्यस्त रहता है, इसलिए में भ्रापको दावत नहीं दे रहा हूं, किन्तु में आपके सहायक को दावत दे रहा हं भौर यह चाहता हूं कि भाप उनकी राय से फायदा उठावे।

Appropriation

(Railways)

श्रमिला स्टेशन मेरे श्रपने गाव का एक छोटा सा स्टेशन है और वह गाव से दो मील के फासिले पर पड़ता है । वहा जाडे मे, बरसात प गर्मी मे मुसाफिरो को खड़ा होने के लिए कोई जगह नहीं है। लोग भीगते रहते हैं। उन क्षेत्रों में काफी बारिश भी होती है ग्रौर गर्मी भी विषम पड़ती है। ग्रगर कोई व्यवस्था इसकी की जा सके तो में बड़ा उपकार मानूगा ।

तीसरी बात मुझे यह कहनी है कि इस पूर्वी क्षेत्र मे प्राय: बाढ, बूडा और भुखमरी रहती है। जो माल ग्रनाज वगैरह बडी लाइन से जाता है वह सब शाहगंज मे जा कर उतर जाता है क्योिक ग्राजमगढ़, बलिया का क्षेत्र बडी लाइन से लिक्ड नहीं है। स्राजमगढ की देवगाव भीर उत्तरीला तहसीले ऐसी हैं जिनमे रेलवे लाइन नहीं है। इस बात की हम बराबर माग करते ग्रा रहे हैं कि मुगलसराय से श्रकबरपुर तक एक बडी लाइन निकाली जानी चाहिये जो श्राजमगढ से हो कर पास करे ताकि श्राजमगढ भ्रौर दूसरे जिले बड़ी लाइन से लिक्ड हो जाय। एक यह माग मुझे स्रापके सामने करनी थी।

एक बात में भ्रापसे यह कहना चाहता था कि शाहदरा में जो गाडिया स्कती हैं उनमें शाहदरा से दिल्ली ग्राने वाले मुसाफिरो की बडी भीड हो जाती है। वे लोग ग्रधिकाश बिला टिकट चलते हैं या उनके पास पास, होते हैं। जब सवेरे वहा गाडिया पहचती हैं तो फर्स्ट क्लास कम्पार्टमेट मे और दूसरे कम्पार्ट-मेटस मे भी वे बडी ग्रस्विधा पैदा करते हैं क्योकि वे उनमे घुसन की कोशिश करते हैं। में चाहता हं कि गाजियाबाद से दिल्ली तक सवेरे कोई ऐसी शटल रन करे जिससे जिन पैसेंजर्स का मलाजिमत के लिए या **भौ**र **दू**म**रे** काम के लिए दिल्ली ग्राना जाना रहता है उन्हें ग्राने के लिए सुविधा रहे। दूर से ग्राने वाले म्साफिर सवेरे सवेरे उठकर एक ग्रच्छे मुड में होना चाहते हैं, लेकिन उनको वे परेशान करते हैं और ख़द भी परेशान होते हैं। यह श्रमुविधा दूर होनी चाहिये । खास तौर से दिल्ली लखनऊ एक्सप्रेस में चलने वाले पैसेजर्स के सम्बन्ध में में अपने अनुभव से कह सकता हूं कि उनको बड़ी ग्रसुविधा होती है, बड़ी बिटरनेस होती है। खास तौर से गाधी टोपी लगाये हुये यात्रियो को वे यह समझते हैं कि हमारे परम शत्रु हैं, हमे बैठने नही देते है । इसमे उनका दोष नहीं है क्योंकि वे सवेरे चलना चाहते हैं श्रौर यहा पहुचना चाहते हैं। दूर से श्राने वाले यात्रियो का भी कसूर नहीं है क्योंकि वे रात भर चल कर ग्राते हैं ग्रौर सवेरे मृह हाथ धोने के लिए बाहर जाना चाहते हैं, लेकिन वहा यात्री दरवाजा खोल कर ग्रन्दर ग्राना चाहते हैं। इससे बडी असुविधा होती है। इस सम्बन्ध में में रेलवे बोर्ड को लिख चुका हूं

1154

श्रौर स्राज भी में स्रापका घ्यान इस स्रोर दिलाना चाहता हं।

एक बात में ट्रेन कनेक्शन की कहना चाहता हं। ट्रेन कनेक्शन के छट जाने की वजह से यात्रियों को बहुत ग्रसुविधा होती है। शाहगन्ज का जंक्शन, जो कि बनारस ग्रीर फैजाबाद के बीच में पडता है, वह है जहा से बलिया श्रौर म्राजमगढ को छोटी लाइन जाती है। देहरा एक्सप्रेस स्रौर दिल्ली एक्सप्रेस ही ऐसी गाड़िया यहां से जाती है जो हमारे लिए कनेक्टिंग ट्रेन्सहैं। श्रगर दस पांच मिनट भी ये एक्सप्रेस गाड़ियां लेट हो जायं तो छोटी लाइन की जो कनेक्टिंग ट्रेन्स है वे छोड़ दी जाती है। इस प्रकार सैकड़ों पैसेंजर्स वहां पड़े रह जाते है श्रौर उनको पांच छ: घंटे रुकना पड़ता है। इस ग्रमुविधा की वजह से ग्रौर भीर दिक्कतो की वजह से हमें शाहगंज में दो बजे दिन में गाड़ी मिलती है छोटी लाइन पर ग्रमिला ग्रौर दोहरीघाट जाने के लिए जो कि हमारा रहने का स्थान है। इस प्रकार दो बजे गाडी से चलकर हम दस बजे रात में स्रमिला पहुंचते हैं। शाहगंज से श्रमिला का ७२ मील का कुल फासिला है, श्रौर इंटे में ७२ मील ६ मील की रफ्तार का ऐवेज पड़ता है। लेकिन ग्रगर यह गाड़ी छट जाय, कनेक्शन मिस हो जाय तो हम फिर सवेरे १० बजे ग्रपने गांव पहुंच पाते हैं। इससे बहुत ग्रस्विधा होती है ग्रौर पूछने पर कोई यह बतलाने वाला नहीं होता है कि ऐसा क्यों होता है। यह अस्विधा और जगहों पर भी होती होगी। गजरौला से जो गाड़ी बिजनौर को जाती है, अगर गजरौला में मेल देन लेट हो जाय ग्रौर उस बिजनौर जाने वाली गाडी को छोड दें तो म्राठ दस घंटे लेट लोग पहुंचेंगे । यह ग्रस्विधा सारे हिन्द्स्तान में हो सकती है । इसलिए इस बात की भ्रोर मै म्रापका ध्यान दिलाना चाहता हूं कि तावक्ते कि कोई विशेष दुर्घटना न हो गई हो, अगर कोई गाड़ी यूज्यल कोर्स में दस पांच मिनट लेंट हो तो स्टेशन मास्टर या जो उत्तरदायी हों उनके डिस्करान पर यह बात छोड़ दी जानी चाहिये

कि वे लोगों की मुविधा को ध्यान में रख कर कने क्टिंग ट्रेन्स को रोकने की कोशिश करें न कि यह हो कि वह गाड़ी लेट हो तो हो लेकिन यह गाडी भ्रागे जाती है। जिन पैसेंजर्स को ले कर जाने वाली है वे तो स्टेशन पर बैठे बैठे झक मारते हैं लेकिन ट्रेन चली जाती है और खाली जाती है। इससे लोग बड़े मायुस हो जाते हैं।

तो इस एक चीज की स्रोर में स्रापका विशेष घ्यान दिलाना चाहता हूं कि ट्रेंस के जो कनेकांस है इनको मेनटेन करने मे, इनको मिला देने में रेलवे बोर्ड को. टाइमटेबिल बनाने वालों को श्रौर कंटोलर्स को ग्रपनी पूरी बृद्धिमत्ता लगानी चाहिये ग्रौर यह बात नहीं होनी चाहिये कि देन तो आगे चली जाय और यात्री लोग पीछे रह जायं । इस बात की भ्रोर ध्यान दिलाने के लिये ही मैं खड़ा हम्रा था ग्रौर मुझे विश्वास है कि रेलवे मिनिस्टर साहब इस पर ध्यान देंगे।

SHRIMATI T. NALLAMUTHU RAMA-MURTI (Madras): Sir, we must be grateful for small mercies. In enthusiasm and zeal that we have got an ideal State overnight, we are apt to forget that till the other day our railways were under another regime and that they were constructed more for strategical purposes than for doing a service to the people. Hence, it is all the more a credit to the railway administration of today and to Government that the railways, within a short space of time of ten years of our Independence. have various lines, routes, expanded accommodation in the trains for all classes of people irrespective of caste, creed or colour and increased the number of platforms. stations and various other amenities both to the travellers as well as to the railway staff in such a way as to give the utmost satisfaction to the best of the capacity of the administration to the users of the railways. As I travelled from the south to the north, I found everywhere a bee-hive of activity going on. Almost in every

Shrimati T. Nallamuthu Ramamurti.1

some kind of construction or other was there-expansion work in regard to waiting rooms or dining rooms or platform and so on. So, an attempt has been made to meet as much as possible the needs of the people. Estimates and plans are not unalterable. We cannot plan for all times to come. They are subject to revision from time to time and if we view from this point the benefits which will ultimately accrue to the country as a whole rather than from a narrow, piece-meal, short-sighted, parochial, personal angle, then a proper tribute should be paid to the railway administration irrespective of the personnelwhether from south or north, east or west-that might conduct such an administration this day or in days to come. In my opinion-and I am sure the House in their heart of hearts will agree with me-the railway administration has done well in these years in spite of various difficulties. Some of us have been asking for the moon. Of course, we should be ambitious. "Man's reach must needs exceed his grasp, or what is Heaven for?" good to have an ideal. Let us work towards that ideal. However, it takes time to attain it. But that does not mean that we should draw such a pessimistic. gloomy, shock-giving picture of all that is dreadful in some corner or other of one State in India overlooking the benefits that have accrued to us. The railway administration has not been above blemish. That we ought to know. I myself have grumbled about the unpunctuality of trains. It has become proverbial that the Grant Trunk Express very rarely reaches its destination in time. Cars come half a dozen times from home and go back. And even when the announcement is made by the railway authorities that the train would reach at such and such a time the train plays some trick at the last moment and something goes amiss. I do not know whether these are within the grasp of human agencies or above them. But still these things happened. Some effort—and

strenuous effort-must be made to save our reputation to keep to the timings of trains as much as possible. Otherwise, there is no meaning in scheduling train timings and planning in general.

Major tragedies and minor collisions have taken place-tragedies Ariyalur and Mahbubnagar and minor collisions of goods trains and passenger training and lives being -showing thereby that the value set on human lives is going down in our estimation. In this vast country where powerful, natural agencies operatefloods and other forces-we should plan in such a way that such things will be avoided in future. But when officers in railways have not seen the signals and have gone past them, there must be something dreadfully wrong; either those men have neglected their duty or they have not been normal. And it is a matter not only for economic investigation and study but also for psychological analysis. Drivers of trains over long distances should be given enough rest. It might be possible that tiredness can operate in this way. I am not here to find out a solution for the various shortcomings, to find out the possible ways of meeting these defects but to say that urgent steps should be taken.

There still is overcrowding in the third class, in spite of 'Janatas' or De Luxe trains for 3rd class passengers, because people have begun to travel a great deal. When I was a child, I travelled in a bullock-cart which took three months to reach Rameswaram from the Pudukottah State. Now, looking from that time to the present time, I think a revolution has taken place in communication and transport and we ought to be grateful to the authorities for that. With the coming of independence and so many benefits accruing to us just like equal status of men and women, peopleyoung and old-believe in educating themselves by travel and they become travel-minded. So naturally, trainsespecially third class compartmentshave become crowded and more train services must be made possible.

Another thorny question that has been tossed up and down is about catering. I am surprised when people say that in some department or other, in some sector or other, of the railway, the catering is not satisfactory. From my experience, I would like to say here as I have always said-and I do not take back one little word from what I have said—that departmental catering is in fact good. In fact, I was not even aware that it was departmental catering. The service is excellent both from the point of view of tastiness of food and the cleanliness of the utensils in which the various dishes are served from morn till night. The cloth covering the dishes is clean. From the point of view of tastiness of food and variety, the cleanliness and the value charged for it is satisfactory. We get our money's worth. We get many things including dahi.

Something was said about the dress of the servers-that their shirts were dirty, etc. The servers who served me as I came along even this time on the Grand Trunk Express were spick and span and quite clean. I was given to understand that they changed their dress every 24 hours. I ask whether even the first-class passengers in the train can keep their dress above blemish when dust blows in. So, we have to understand all these and restrain the remarks that we make about the cleanliness of the servers.

There are other things also which I would like to mention as I go proper along. The first one is that posters must be provided for, through the broadcasting agencies, in order to teach civic sense to the railway passengers and to the platform users. That is number one. Secondly, Sir, I do not know what we are going to do to relieve the beggar nuisance which is still pestering the railway platforms, and thirdly, there are many ticketless travellers, especially young children. Many of them come to our juvenile courts. When I met some of them and asked them how they were able to come from such and

such a place, they said that came away without any tickets. And very smilingly they say all these So I feel that in spite things. your inspection and espionage ticketless travelling arrangements. still continues, and in the third class compartments these beggars sing and pester the passengers. So something must be done to stop all these things. (Time bell rings). And with regard to the bathrooms, Sir, some mention has already been made. I would like that provision should be made both types of closets, Eastern as well as Western. I do not want the separation of bathing place from closet, but more space must be provided between the wash-basin the closet, and proper stoppers should provided and made available. About the women's compartments, Sir, some of the carriages, in general, whether men's or women's compartments are really old; some have gone rusty and in some proper hooks etc. are not there. But it is a general thing requiring constant Where human lives are concerned, Sir, there should be not only a checking but even an hourly checking. Checking is necessary not only for the track or the wheels of train, but also for gadgets and various other things that go along with the railway.

I am very happy that education is provided for the children of the railway employees and social work is also carried on and amenities are being provided for the sick people. example those suffering leprosy and cancer etc. I think that education should not only be provided for the young but also for the adults, and not only for the employees, but for all the passengers also who use the trains. A proper civic sense should be inculcated them, so that they should be able to realise that everything that is there in this country, whether it is furniture or anything else, belongs to them and it is therefore their duty

[Shrimati T. Nallamuthi Rama-Murthi. I co-operate with the railway authorities to maintain them upto standard.

(Time bell rings.)

Sir, I would, in the end, congratulate the Railway Administration for the various reforms that they introduced, especially for the Janatas and Air Conditioned De Lux trains and I hope that they will in future also go ahead with their various and make more programmes more improvements in the railways.

مولانا ایم - فاروقی: (اتر پردیش) جناب چیرمین صاحب - دو دن سے اس ریلوے اپروپریشی بل کے اوپر جو گفتگو هو رهی ه اس میں + و فیصدی لوگوں نے ریلوے ایڈمنسٹریشن کی خرابیوں کے بارے میں اور ان میں جو دشواریاں هیں ان سب کا ذکر کیا۔ [Mr. DEPUTY CHAIRMAN in the Chair] اس طرح + 9 فیصدی لوگوں نے اپنے لوكل معاملات يهش كثي كه فلان جکہم سے ترین جانی چاھئے، فلاں جكهة سے نه جائی چاهئے وغیرہ -اگر آپ ریلویز کی دس برس کی پوری تاریخ جو سنه ۲۷ کے بعد آزادی کے بعد سے شروع ہوتی ہے اس یر غور کریں تو آپ کو معلوم ہوگا کھ جسوقت سے هماری گورنمنٹ کو یہ ریلوے ملی تھی ھر جگه سے وہ لکی ھوئی تھی - نه اس کے پاس لوکوموٹیو تھے، نہ اس کے پاس کیریجیز تھے، نہ اس کے پاس اور سامان تھا، اور اس وقت سے لے کر اس وقت تک ریلوے نے جو کچھ کیا اور جتنے سادھی

مہیا کئے، جتنے آرام اور راحت کے سامان مہیا کئے وہ آپ کے سامنے هیں-ية كهذا كه فلان ريل وبُياً ، مى جاء فلال نه لی جائے، یه تو ایدمنستویشن کا سوال ہوتا ہے۔ ایک ریل نکالئے کے لئے تمام چیزوں کو دیکھنا ہوتا ہے -میرا ریاویز کی بعض کمھتیوں سے بھی تعلق رہا ہے اس لئے مجھے اندازہ مے که پہلے سوچ کر آتے هیں کہ فلاں ریلوے تو ضرور نکل سکتی ہے اور تمام ریزر ایبل باتین ساملے رکھتے هیں لیکن ایسے اسباب سامنے آتے ھیں کہ بات رک جاتی ہے اور مجهوراً یہ اقرار کرنا پوتا ھے کہ یہ کام بہت مشكل هے - اور نه هو سكے گا -

No. 2 Bill, 1957

اس وقت ریلوے هماری سب سے ہوی انڈستری ھے جو ھندوستان میں چل رهی هے - اس کے سامنے ایک بہت ہوا سوال ہے جس ذی طرف میں آنریبل منستر کی توجه دلانا جاهتا هوں اور وہ سوال یہ ھے کہ اس میں جو کام کرنے والے هیں ان کی دو قسیل هیل ایک تو اپرگرید کے ایمپلائیز هیں اور دوسرے لیمرر یا لوئر گریڈ کے لوگ ھیں - میں یہ ديكه رها هول كه جو هوا ملك مين چل رمی هے استرائیک اور اس قسم کی دوسری چیزوں کی اور سانگوں کی اس کو سامنے رکھ کو آیندہ سال منستن کو چلنا چاهئے - وہ یہ هے که لیمر کے اور بوے افیسروں کے بیچے

ملازمیں کے تعلقات ہوتے ہیں جو ایک آقا سے متعلق ہوتے ہیں اور یہی وجہ سب سے بتی ہے کہ جو ہر موقع پر ہمیں ایسی آواز سلائی دیتی ہے کہ آج فلاں جگہ اسٹرائیک ہوگئی سلسلہ میں یہ عرض کروں کہ جتلے ریواے ایمپلائیز ہیں ان کو جتلی ریاوے مہیا نہیں کرتی جبکہ اس سے ریاوہ مہیا نہیں کرتی جبکہ اس سے ریاوہ مہیا نہیں کرتی جبکہ اس سے ریاوہ ان کے لئے بھی زیادہ آسانیوں کی ان کے لئے ضرورت ہے - اس سے زیادہ ان کے لئے بچوں سے ایس کے بچوں

کی تعلیم کا کوئی انتظام نہیں ھے

حالانکه پہلے کافی انتظام تھا - بہت

سے سکول یوروپینائزۃ طریقے سے چل

مولانا ایم - فاروقی : بهرحال اس

ویسا تعلق نهیں ہے جیسا کہ ان دو

श्री जगजीवन राम: कोई नही हुस्रा।

رهے تھے ولا سب بند ھو گئے -

وقت جتنے ریلوے ایمپلائیز هیں ان کے بچوں کو پوهانے کے لئے ضرور کچھ ننہ کچھ انتظام هونا چاهئے - میں وقت پر جب ان کی تبدیلی هوتی هے تب دوسری جگہہ بچوں کو داخلہ کرانے میں ان کو بڑی مصیبت محسوس هوتی هے -

ان نمام چیزوں کے ساتھ میں آپ کی منستری کو مہارکباد دیتا ھوں کہ جتنی کٹھنائیاں تھیں ان کو دیکھتے ھوئے آپ نے جس طریقہ پر

انتظام چلایا وہ قابل مبارکباد ہے میں امید کروں کا کہ آج کے جو
حالات هیں ان کو دیکھتے هوئے آئندہ
آپ زیادہ سے زیادہ فیسیلیتی سب
لوگوں کو مہیا کر سکیں گے -

اس کے بعد میں پھر آپ کے

سامنے ریلوے کے مزدوروں کی مثال پیمی کرتا هوں - ان کے ساتھ بہت بيدارى ارر بهت سمجهة بوجهة اور همدردی کے ساتھ قریقمیلت کرنا چاھئے۔ جب ولا اینے معاملات آپ کے سامنے پیش کرتے هیں - مجهے یه اندازه هے کیونکھ میں ان کے کاموں سے کنچھ تعلق رکهتا هور - تب آپ کو چاهیُے که برالاراست برے پیمانه پر آپ ان کے معاملات کو ٹیکل کریں ۔ میں دیکھتا هوں که جس طرح سے کافذی طور پر آفیشیلی ان کے معاملات کو تیک آپ کیا جاتا ہے اس سے آپ کو صحيم معاومات حاصل نهين هو سکٹیں اور اسی وجہ سے صحیم طور پر معاملے سلجھتے بھی نہیں - میں کیا آپ کے سامنے عرض کروں کہ جتنے بھی گورنمنٹ کے سیکٹر ھیں انڈسٹری کے، ان میں یہی طریقہ ہے کہ جس طرح سے گذشتہ زمانہ میں آفیشیلی الريالينات هوتا تها وهي اب بهي هوتا هے - اسطرح سے جو چهزیں چلتی ھیں ان سے سمجھوتے کا کام ذرا مشکل سے چلتا ہے - یعنی میرے کہنے کا مطلب یہ ہے کہ مزدوروں کے ساتھ خراب ہوتے ھیں جس سے سفر کرنے مهی دوگوں کو بہت ہی تکلهفوں کا ساملا کرنا ہوتا ہے مجھے امید ہے کہ منستر ماحب اس بات کی طرف ضرور توجه دين کے -

مجھے ایک جیز اور آپ کے ساملے بیان کرنا ہے اور وہ ہے وندھیہ پردیمی کے بارے سیں ۔ شاید آپ لوگوں کو یه خهال هوگا که الگورائے شاستری نے اور عم سب لوگوں نے پہاں پر ہو۔ پی-ھی کا معاملہ رکھا ھے یا اپنے گاؤں کا معامله رکهتے هیں لیکن مهن پہان پر آپ کے سامنے وندھیہ پردیس کا مامله پیش کرنا چاهنا هون -وندهیه پردیش پہلے ایک حکومت كا سنتر تها أب ولا ختم هو گيا - اس زمانه میں آپ نے یہ طے کیا تھا کہ ستنا سے ریوا تک ایک اللی نکالی جائیکی جس سے بہت سے کاوں کور هو جائيلكي - كأى سو مهل ايريا كور هو جائيكا - اس لائن كا سروم هو كيا تها اور اسكيم بن كدُى تهى - ليكن اب مجهے اطلاع ملی ہے کہ وندهیه پردیش سینتر کی حیثیت سے ختم ہو جانے کی وجہ سے یہ اسکیم ترک کر دی گنی ہے - جب سے وندهیه پردیش کی سنتر کی حیثیت ختم هو کئی هے وهاں کے لوگ بہت زيادة تكليف أور فاقه كشى مين هين - وهان ديهانون سِ ادهر ادهر مان لهجانے کا کوئی ذریعہ نہیں

(مولانا ايم - فاروقي)

Appropriation (Railways)

ان کے معاماوں میں پورا انصاف نہیں کیا جاتا - بلکہ بچے بچے آفیشرز هی کی بانین سنی جانی ھیں - جس سے ان میں یے اطمیدانی پیدا هوتی جا رهی هے - دوسری بات مجهے جو خاص طور سے کہنی ہے اس میں میں اس هاؤس کا زیادہ وقت نہیں لیں کا - ریاوے بعجت کی بحث کے دوران ریلوے کے بارے میں بهت سی شایتین آئی هین کیترنگ کے بارے میں جو شکایت آئی ہے وہ بعجا ھے اور اس کی حالت بہت خراب هي - ميرا ايذا خيال يه هے كه اس بات کے اوپر ریدوے کو ضرور غور کرنا چاھئے - اس کیٹرنگ کے محکمہ میں جو کلتریکٹر اب نک کام کرتے آئے ھیں یا جو دوسرے کنٹریکٹر کام کریں گیے ان کے کام کے اوپر آپ کو سخت سے سخت ہابند اور نگرانی رکھنی چاھئے - اگر یہ لوگ ریلوے کے اصول کے مطابق کام نہیں کرتے افیشینسی نهیس برتنے هیں تو ان کے خلاف سخت سے سخت کارروائی کی جانی چاھئے مگر بجائے ریلوے کیڈرنگ کے انکو جاری رکھنا جاہئے۔ آپ کے کیترنگ میں اندی افیشیلسی نہیں آ سکتی - دوسری چیز سجھے برانیم لائلوں کے سلسلہ میں کہلی ھے - ولا یہ ھے کہ عام طور پر یہ دیکھا گیا ہے که برا بچ لائاوں میں جو دیے اور لوكوموتيو لكائے جاتے هيں وہ اكثر جس ہے وگ اپنا سامان ایک جکہہ سے دوسری جگہہ لیجا سکیں۔ اس لئے مجھے امید ہے کہ آنریبل منسٹر صاحب اس طرف خاص توجہ دیں گے ۔

ایک چیز رهاں کے بارے میں اور کہنا ہے۔بہوپال اب مدھیہ پردیھی کا سنٹر ہو گیا ہے۔ وندھیہ پردیھی اس میں ہے جلنے لوگ بہوپال کام کے لئے جاتے ہیں ان کے لئے کوئی یہونچا دے۔ وہاں کے لوگوں کو کسی نہیں ہے روزانہ بہوپال جانا پرتا ہے اور ۲۲ گھنٹے صرف ہو جاتے ہیں۔مجھے امید ہے کہ ریاوے منسٹر صاحب بہوپال تک جانے کے لئے کوئی صاحب بہوپال تک جانے کے لئے کوئی طاست ترین کا انتظام کردیں گے جس سے وندھیہ پردیھی کے لوگوں کو بہوپال جانے میں آسانی ہو جائےگی ۔

میں همیشه یو- پی- کے بارے میں ایک چیز پیش کرتا رہا هوں - جو آپ کے سامنے پیش کرنے چا آج بھی آپ کے سامنے پیش کونے چا رہا ہوں - اس وقت لکھنٹو اور المآباد کے درمیان کوئی معقول تیز چلنے والی ترین نہیں ہے جو که المآباد سے لکھنٹو جلدی پہونچا دے - ایک گزی پنجاب میل ہے جس کا کنیکشن پرتاپگڑھ کی دوری ۳۵ میل ہے اور پرتاپگڑھ کی دوری ۳۵ میل ہے اور اس میں قھائی گھنٹے کا وقت لگ اس میں قھائی گھنٹے کا وقت لگ

و بحے پرتابگوھ روانه هوتی هے اگر وة درا ليت هو جائے تو پنجاب ميل نہیں ملتا ہے ۔ اور دین بھر لوگوں كو پرتاپگوهه مين رهنا پوتا هے لكهندُو صوبه کا کیپیٹل هونے کے باوجود العآباد هی ایک حد تک افسروں کا بوا سنتر هے اور ایجوکهشن کا بھی سنتر ھے۔ اس لئے لوگوں کا روزاند آنا جانا رهما هے - اس وقت العآباد سے راس میں جو قرین چلنی ہے اس میں ست کلاس کے لوگوں کو تو آبا ہی ھوتی ھے۔ لیکن عام طور پر آفس کے لوگوں کو جو دفتر کی ارزوائی لیکر لكهنئو جاتي هيل بوي مصيبت هوتي ھے - رات کے ۹ بھے بیٹھکر صبم ہ بحے لکھنٹو پہلچتے ھیں ۔

فرمائیں کے ۔ میں آخر میں ریلوے کی عام ترقیوں کے لئے آنہیبل منستر كو قابل مهاركهاد سمجهتا هول -मौलाना एम० फारूकी (उत्तर प्रदेश) जनाब चेयरमैन साहब, दो दिन मे इस रेलवे एप्रोप्रियेशन बिल क उपर जो गुफ्तगु हो रही है, उसमे ६० फीसदी लोगो ने रेलवे एडमिनिस्ट्रेशन की खराबियो के बारे मे ग्रौर उन मे जो दूश्वारिया है जिऋ उन सबका किया [MR DEPUTY CHAIRMAN in the Chair] फीसदी तरह ६० ने ग्रपने लोकल मुग्रामलात पेश किये कि फला जगह से ट्रेन जानी चाहिए, फला जगह से जानी चाहिए, वगैरा । ग्रगर प्राप्धं †[] Hindi transliteration.

معجهے امید هے که آنریبل ملستر

صاحب ميري ان چند تجويزوں پر

خاص طور سے فور کے ساتھ توجه

[मौलाना एम० फारूकी]

रेलवेज की १० बरस की पूरी तारीख जो सन् ४७ के बाद, म्राजादी के बाद से शुरू होती है. उस पर गौर करे तो आपको मालुम होगा कि जिस वक्त से हमारी गवर्नमेट को यह रेलवे मिली, थी हर जगह से वह लुटी हुई थी। न उनके पास लोकोमोटिव थे न उसके पास करेंज़ थे, न उसके पास और सामान था, और उस वक्त से लेकर इस वक्त तक रेलवे ने जो कुछ किया और जितने साधन महय्या किये. जितने आराम और राहत के सामान महय्या किये, वह आपके सामने हैं। यह कहना कि फला रेल निकाल दी जाये. फला न निकाली जा रे, यह तो एडिमिनिस्ट्रेशन का सवाल होता है। एक रेल निकालने के लिए तमाम चीजो को टेखना पडता है। मेरा रेलवेज की बाज कमेटियो से भी ताल्लक रहा है इसलिए मुझे अन्दाजा है कि पहले सोच कर श्राते है कि फला रेलव तो जरुर निकल सकती है और तमाम ीजनेबल बाते सामने रखते हैं. लेकिन ऐसे असबाब सामन आते है कि बात रक जाती है भोर मजबरन यह इकरार करना पडता 🕏 कि यह काम बहुत म्श्किल है और न हो सकेगा।

इस वक्त रेलवे हमा ी सबसे बड़ी इडस्ट्री ह जो हिन्दुस्तान में चल रही है। उसके सामने एक बहुत बडा सवाल है जिसकी तरफ मे ग्रानरेबल मिनिस्टर की तवज्जह दिलाना चाहता ह श्रौर वह सवाल यह है कि इसमे जो काम करने वाले हैं उनकी दो किस्मे हैं, एक तो ग्रपर ग्रेड के एम्प्लाइज ह ग्रौर दूसरे लेबर या श्रीर ग्रेड के लोग है। मैं यह देख रहा ह कि जो हवा मुल्क में चल रही है स्ट्राइक और इसी किस्म की दूसरी चीजो की ग्रौर मागो की और इसको सामने रख कर श्राइन्दा साल मिनिस्टी को चलना चाहिए वह यह है कि लेबर के श्रीर बड़े श्राफीसरो के बीच ऐसा ताल्लुक नही है जैमा कि इन दो मुलाजमीन के ताल्लुकात होते हैं जो एक ग्राका से मुतल्लक होते है भीर यदी वजह सबसे बड़ी है कि जो हर मौके पर हम एसी भावाज सुनाई दती हूं कि स्राज फला जगह स्ट्राइक हो गई है। से मजमूई तौर पर इस सिलसिले में यह स्रजं करू कि जितने रेलव एम्प्लाईज़ है उनको जितनी स्रासानिया मृहय्या करनी चाहिए उतनी रेलवे नहीं मृहय्या करती, जब कि उससे भी ज्यादा स्रासानियों की उनके लिए जरूरत हैं। इससे भी ज्यादा उनक लिए साधन की जरूरत हैं। उनके बच्चों की तालीम का कोई इन्तजाम नहीं हैं, हालांकि पहले काफी इन्तजाम था। बहुत से स्कूल सौरोपेनाइज्ड तरीके से चल रहे थे, वह सब बन्द हो गये।

श्री जगनीवन राम कोई नही हुन्ना ।

मौ नाना एम॰ फारू ही बहरहाल इस वक्त जितने रेलवे एम्प्लाईज है, उनके बच्चो को पढाने के लिए जरूर कुछ न कुछ न्तजाम होना चा।हिए। एन वक्त पर जब अनकी तबदीली होती है, तब दूसरी जगह बच्चो को दाखला कराने में उनको बडी भूसीबत महसूस होती है।

इन तमाम चीजो के साथ में श्रापको, मिनिस्ट्री को मुबारकबाद ेता हू कि जितनी क्रिनाइया थी उनको देखते हुए श्रापने जिस तरीक पर इन्तजाम चलाया, वह काबिले मुबारकबाद है। में उम्मीद करुगा कि श्राज की जो हालात है, उनको देखते हुए ग्राइन्दा श्राप ज्यादा से ज्यादा फैंसिलिटीज सब लोगो की मुह्य्या कर सकेगे।

इसके बाद मैं फिर श्रापके सामने रेलवे के मजदूरों की मिसाल पेश करता हूं। उनके श्राथ बहुत बेदारी श्रीर बहुत समझ बूझ श्रीर हुमदर्दी के साथ ट्रीटमेंट करना चाहिये। अब वह श्रपने मामलात श्रापके सामने पेश करते हैं मुझे यह श्रन्दाजा है क्योंकि मैं इनके कामों से कुछ ताल्लूक रखता हूं, तब आपको चाहिये कि बराहरास्त बडे पैमाने पर श्राप इनके मामलात को टैकिल करे। श्री देखता हूं कि जिस तरह से कागजी तौर पर श्राफीशली इनके मामलात को टेकश्रप Appropriation

(Railways) किया जाता है उससे भ्रापको सही मालूमात हासिल नही हो सकती और इमी वजह से सही तौर पर मुग्रामले सुलझते भी नही। मै क्या ग्रापके सामने ग्रर्ज करूं कि जितने भी गवर्नमेंट के सैक्टर हैं, इंडस्टी के इनमें यही तरीका है कि जिस तरह से गुजरता जमाने में आफीशली ट्रीटमेंट होता था, वही अब भी होता है। इस तरह से जो चलती है उनसे समझौते का काम जरा म्शिकल से चलता है, यानी मेरे कहने का मतलब यह है कि मजदूरों के साथ उनके मामले में पूरा इंसाफ नहीं किया जाता बल्कि बड़े बड़े श्राफीशियल्स ही की बातें सूनी जाती है, जिस से उन में बेइत्मीनानी पैदा होती जा रही है। दूसरी बात जो मुझे खास तौर पर कहनी है उसमें इस हाउस का ज्यादा वक्त नही लुगा। रेलवे बजट की बहस के दौरान रेलवे के बारे में बहत सी शिकायतें आई है केटरिंग के बारे में जो शिका-यत भाई है वह बजा है भौर इसकी हालत बहत खराब है। मेरा ग्रपना खयाल यह है "िक इस बात के ऊपर रेलवे मिनिस्ट्री को जरूर गौर करना चाहिये। इस केटरिंग के महकमा में जो काटेक्टर ग्रब तक काम करते ग्राये है या जो दूसरे काट्रेक्टर काम करेगे उनके काम के उपर ग्रापको सस्त से सस्त पाबन्दी भौर निगरानी रखनी चाहिये। अगर यह लोग रेलवे के अमुल के मताबिक काम नही करते, एफीशियेन्सी नही बरतते है तो उनके खिलाफ सस्त से सस्त कार्यवाही की जानी चाहिये। मगर बजाये रेलवे केटरिंग के उनको जारी रखना चाहिये। स्राप के केटरिंग में इतनी एफीशियेन्सी नही स्रा सकती। दुसरी चीज मुझे बीच लाइनों के सिलसिला में कहनी है वह यह है कि स्नामतौर पर यह देखा गया है कि श्रांच लाइनों मे जो डिब्बे श्रौर लोकोमोटिव लगाये जाते हैं, वह अक्सर खराब होते है, जिससे सफर करने मे लोगों को बहुत सी तकलीफो का सामना करना पड़ता है । मझे उम्मीद है कि मिनिस्टर 42 RSD-5.

साहब इस बात की तरफ जरूर तवज्जह

मुझे एक चीज श्रीर श्रापके सामने बयान करना है भौर वह है विन्घ्य प्रदेश के बारे में। शायद ग्राप लोगों को यह स्वयाल होगा कि अलगराय शास्त्री ने और हम सब लोगों ने यहां पर यु० पी० ही का मामला रखा है या ग्रपने गांव का मामला रखते है लेकिन मै यहां पर श्राप के सामने विन्ध्य प्रदेश का मामला पेश करना चाहता हुं । विन्घ्य प्रदेश पहले एक हकूमत का सेटर था। श्रब वह खत्म हो गया । इस जमाने में म्रापने यह तय किया था कि सतना से रीवां तक जायगी. जिससे निकाली लाइन बहुत से गांव कवर हो जायेगे। कई सौ मील एरिया कवर हो जायगा। इस लाइन का सर्वे हो गया था ऋौर एक स्कीम बन गई थी। लेकिन अब मुझे इनला िली है कि विनध्य प्रदेश सेंटर की हैसियत से खत्म हो जाने की वजह से यह स्कीम तर्क कर दी गई है। जब से विनध्य प्रदेश की सेंटर की हैसियत खतम हो गई है, वहां के लोग बहुत ज्यादा तकलीफ श्रौर फाकाकशी में है । वहां देहातों से इधर उधर सामान ले जाने का कोई जरिया नही है, जिससे लोग अपना सामान एक जगह से दूसरे जगह ले जा सकें। इसलिये मुझे उम्मीद है कि म्रानरेबल मिनिस्टर साहब इस तरफ खास तौर से तवज्जह देंगे।

एक चीज वहां के बारे मे श्रौर कहना है। भोपाल ग्रब मध्यप्रदेश का सेंटर हो गया है। विन्ध्य प्रदेश इसी मं है, जितने लोग भोपाल प्रान्त के लिए उनके लिए कोई तेज ट्रेन नहीं जो कि जल्दी पहुंचा दे। वहां के लोगों को किसी न किसी काम से रोजाना भोपाल जाना पड़ता है और २६ घंटे सर्फ हो जाते मुझे उम्मीद है कि रेलवे मिनिस्टर साहब भोपाल तक जाने के लिए फास्ट टेन का इन्तजाम कर देंगे जिससे विन्ध्य प्रदेश

[मौलाना एम० फारूकी]

के लोगों को भोपाल जाने में ग्रासानी हो जायगी।

मैं हमेशा यु० पी० के बारे में एक चीज पेश करता रहा हं, जो भ्राज भी ग्रापके सामने पेश करने जा रहा हं। इस वक्त लखनअ भौर इलाहाबाद के दरिम्यान कोई माकुल तेज चलने वाली ट्रेन नहीं है जो कि इलाहाबाद से लखनऊ जल्दी पहंचा दे। एक गाडी पंजाब मेल है जिसका कनेक्शन प्रतापगढ में मिलता है। से प्रतापगढ की दूरी पैतीस मील है स्पौर इसमे ढाई घंटे का वक्त लग जाता है। इ लाहाबाद से एक देन मुबह को ६ बजे प्रतापगढ़ रवाना होती है और अगर वह जरा लेट हो जाय. तो पंजाब मेल नहीं मिलता है और दिन भर लोगों को प्रतापगढ में रहना पडता है। लखनऊ, सूबा का केपीटल होने के बावजुद, इलाहाबाद ही एक हद तक भ्रफसरों का बड़ा सेंटर है ग्रीर एजुकेशन का भी सेंटर है, इसलिए लोगों का रोजाना ग्राना जाना रहता है। इस वन्त इलाहाबाद से में जो ट्रेन चलती है, उसमें फर्स्ट क्लास के लोगों को तो स्रासानी होती है लेकिन स्राम तौर पर आफिस के लोगों को जो. दफ्तर की कार्यवाही लेकर लखनऊ जाते हैं, मुसीबत होती है। रात के ६ बजे बैठ कर मुबह पांच बजे लखनऊ पहुंचते है।

मुझे उम्मीद है कि ग्रानरेबिल मिनिस्टर साहब मेरी इन चन्द तजवीजों पर खास तौर से गौर के साथ तवज्जा फरनाया मै श्राखिर में रेलवे की श्राम तरिक यों के लिए ग्रानरेबिल मिनिस्टर मुकारिकबाद समझता ह।

SHRI P. D. HIMATSINGKA (West Benga1): Mr. Deputy Chairman, various Members have made various suggestions. I just want to mention one or two important points which feel might help the Ministry to save foreign exchange. We were yesterday during the Question Hour

a Mission has gone out that foreign countries for the purchase of railway materials. I think that the Government of India has got a number of Purchase Missions in different countries which are in a position to supply correct information as regards the prices to be paid for materials that can be available those countries. It will be very much to the advantage of the Government if they ascertain facts from these missions and then get in touch with some of the big businessmen here like who deal with steel and other things, who could get these things cheaper. They should ascertain minimum prices at which they will be available in these countries then get into touch with the businesshere, and if they are in cheaper than position to get them what is being quoted by their own men in foreign countries, they should have no difficulty in doing so, and I have no doubt that this way they can save a lot of money, because after all when Government officers go, they do not know all the intricacies through which money can be saved by businessmen. This is one point they should consider.

Another thing is about timber. friend from Andhra said that the Andhra Government is in a position to supply a lot of timber. Similarly, other States are also in a supply timber. But what understand is that last year in 1956 introduced one specification K-IC-56 which has caused a lot difficulty. They have been timber from 1939 onwards till 1955 the basis of one specification which was called K-1-39, and there was no difficulty in the supply timber for the last 15 years. But in 1955, when the supply of timber had fallen, they made the specification stricter and introduced this K-IC-56. I understand that people who in timber put in their protest that it will not be possible to supply timber to this specification on account depleted supplies, but for reasons best known to the Ministry

purchase timber, Department who thev stuck to this specificaresult and as а one has been able to supply. In fact, the Northern India supliers are not submitting any tenders. I understand that South Indian businessmen gave tenders. accepted to supply 2,000 tons, but ultimately on account of this specification being enforced, failed to supply the timber. Therefore that is a point which the Minister should be good enough to examine with the help of his experts whether there is something wrong with the fication that has been recently introduced and whether there was necessity to change a specification which had been working satisfactorily for at least 15 or more years.

Appropriation

(Railways)

I come to certain other difficulties. I am connected with certain which had been supplying very large quantities of timber, wooden sleepers. I understand that in the last two or years the Sleeper Control three Officer, whose office in Calcutta as Eastern Group Sleeper Control Office, has created a lot difficulties in payments. They do not pay in time, they do not pay attention to refund of securities and other payment difficulties have been created, and as result people who had been supplying wooden sleepers have gone off from that line and have been supplying to other firms like Tatas, ignoring the railways. The result is that supply of wooden sleepers which was already short has fallen short further. That also should be examinby the hon. Minister, and should try and find out if there is something wrong with the Department that is responsible for the purchase of sleepers, find out why the Eastern Group Sleepers Control Office, which was able to get large quantities of sleepers all these years has been practically failing recently in getting any sleepers from that area. will give valuable information the Ministry and they might be able to find out the reasons why supplies have fallen short. These are the two small points which I wanted Minister's attention to be drawn and I hope he will try to find out if there is something wrong, and if he finds that there is something wrong, I hope he will set it right.

Mr. DEPUTY CHAIRMAN: are five more speakers. Shall we sit through till 1.45 and then till 2.30 or adjourn till 1.45 and then meet?

Shri **JASPAT** ROY KAPOOR (Uttar Pradesh): Why not adopt the usual procedure and adjourn till 2:30? We can meet on Saturday if neces-

Mr. DEPUTY CHAIRMAN: We have got five more speakers. The House stands adjourned till 1.45.

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at forty-five minutes past one of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

श्री शील भद्र याजी (बिहार) ग्रध्यक्ष महोदय, सन १६५७-५८ के वित्तीय वर्ष की सेवा के लिए रेलों के प्रयोजनार्थ योजना बनी है, जिसके लिए ६०४ करोड़ से ज्यादा रुपया भारत की क्षित निधि से इस विनियोग नं०२ विधेयक के द्वा लिया जा रहा है में इस विधेयक का समर्शन करते हुये रेलवे मिनिस्टरी तथा रेलवे बोर्ड को पाँच ग्रावध्यक भ्रौर महत्वपूर्ण सुझाव देना चाहता हूं।

मबसे पहला मेरा सुझाव यह है कि, वस्तियारपूर बिहार लाइट रेलवे जो वस्ति-यारपूर से बिहार शरीफ, नालंदा श्रौर राज-गिरि तक जाती है उसे सरकार ले ले। मैं सतझता हं कि इस रेलवे लाईन मे श्रकसर हिन्द्स्तान के ही नहीं बल्कि बौद्ध धर्मान्यायिता के नाते दूसरे देशों के लोग भी यात्रा करते हैं। नालन्दा हिन्द्स्तान की मशहर

Appropriation (Railways)

[श्री शीलभद्र याजी]

जगह है भौर यह रेलवे लाइन प्राय बन्द होने जा रही है पहले वह मार्टिन कंपनी के नीचे थी। उस के बार वह डिस्ट्रिक्ट बोर्ड के दाय मे गई। डिस्ट्क्ट बोर्ड ने कई बार रेलवे बोर्ड स्रोर रेलवे मिनिस्ट्री को लिखा है। बिहार की सरकार ने भी लिखा है कि जल्दी से जल्दी उसका राष्ट्रीयकरण किया जाय। मालुम हुआ है, वहां वाडगेज की लाइन बनने वाली है लेकिन ग्रभी वह बन्द होने जा रही है। बिहार सरकार के द्वारा रेलवे बोड को लिखने पर भी में नड़ी स⊣झता कि रेलवे मिनिन्टरो क्या कर रही चुिक हिन्दुस्तान के बाहर के लोग भी वहां साल में लाखों की तारार में त्राते है इसलिये उन ही अप्विपाओं का विवार करते हुए ३६ मील लम्बे बस्तियारपुर बिहार लाइन का जल्दी में जर्हको राष्ट्रीयकरणे किया जाय श्रौर उसको बाडगेज बना करके गया से मिलाया जाय ।

मेरा दूसरा सुझाव यह है कि रांवी में जहां भारी मशीनरी और बड़े बड़े भौजार बनाने के कारखाने खाले जा रहे हैं श्रौर में समझता हूं कि वह हिन्दुस्तान का ग्रव्वल नम्बर का कारखाना होगा । इसे रूरकेला, जमशेदपुर, दुर्गापुर म्रादि से वाडगेज बना कर मम्बद्ध किया जाय।

मेरा तीसरा सुझाव यह है कि ब्रह्मपुत्र नदी पर एक पूल बनाया जाय। गत बजट सैशन में कहा गया था कि उत्तरी बिहार श्रोर दितणी बिहार को एक करने के लिए, उन्हें मिलाने के लिए, गंगा पर एक बड़ा भारी पुल बनाने में १५ करोड रुपया खर्च किया जा रहा है। लेकिन श्रासाम को सारे हिन्दुस्तान से मिलाने के लिए ब्रह्मपुत्र पर पांडू के नजदीक एक पुल बनाने की जो माग की गई थी, उसके सम्बन्ध में में नहीं समझता कि सरकार क्या कर रही है। इसके लिए आसाम श्रोर दूसरे क्षेत्रों के लोग बराबर भ्रावाज उठाते रहे है। यदि पंचवर्षीय योजना को सफल बनाना है

भ्रौर भ्रासाम को सारे हिन्दुस्तान से संबंद्धित करना है, तो पांड के नजदीक ब्रह्मपुत्र नदी के उपर जल्दी से जल्दी पुल बनाना चाहिये।

मेरा चौथा सुझाव यह है कि मणिपुर को अवश्य रेल से संबंद्धित करना चाहिये, क्योंकि वहां नागा लोगों की गड़बड़ें होती है, प्रायः मणिपुर श्रोर इम्फाल से होती है। इन स्थानों का रेलवे से संबंध नही है। हिन्दुस्तान की सुरक्षा को ध्यान में रखते हए, मै समझता हूं कि इम्फाल ग्रौर मणिपुर को भी रेल से संबंधित किया जाय।

मेरा पोचवो सुझाव--काश्मीर के संबंध में है। सब लोग जानते है कि काश्मीर कितना महत्वपूर्ण स्थान रखता है, लेकिन ग्रभी त्रक काश्मीर श्रीर जम्मू रेलवे लाइन से संबं-धित नहीं है। इसलिए पठानकोट से लेकर जिस तरह भी हो, जम्म् धौर श्रीनगर तक रलवे लाइन बनाई जाय श्रौर उसे सारे हिन्द्स्तान से संबंधित किया जाय।

इस प्रकार मेरे ये पांच सुझाव है जो बहुत अहत्वपूर्ण है। हिन्दुस्तान की द्वितीय पंच-अर्षीय योजना को चलाने के लिए स्रोर हिन्दुस्तान की सुरक्षा की द्ष्टि से, में समझता हुं कि इन पाचो सुझावों को यदि रेलवे मिनिस्ट्री भीर रेलवे बोर्ड मान ले, तो इससे बहुत काम ह्रो सकता है।

श्री बी० बी० शर्मा (उत्तर प्रदेश): भुझे बहुत सी बातें जो कहनी है, उनके लिए इतना समय नहीं है कि मैं कह सक। लिए सिर्फ दो तीन बाते में कहना चाहता ई।

एक बात यह है कि रेलवे मिनिस्ट्री के सात बच्चे है लेकिन एक बच्चे के साथ वह स्टेप सन का बरता व करती है और वह है एन० ई० म्रार०। नार्थ ईर्स्टन रेलवे के साथ, मेरा ख्याल है कि एक विमाता अपने सीत के लड़के के साथ जैसा बरताव करती है. वैसा ही रेलवे ग्रथारिटीज बरताव करती है ।

(Railways) रेल उपमंत्री (श्री शाहनवाज खां) सबसे ज्यादा रुपया वह लेती है।

Appropriation

श्री बी॰ बी॰ शर्मा जो वह लेती है वह मैं ग्रापको ग्रभी बतलाता हू। यह देखिये एक एक डिमाड में लेना हू। पहली डिमाड नम्बर ४ ले लीजिये। चौथी डिमाड कुल ३० करोड, ७१ लाख श्रौर १६ हजार की है। उसमे एन० ई० ग्रार० को ४ करोड १० लाख इजार रु० मिले है भ्रौर नार्टर्न रेलवे को ५ करोड १७ लाख ५२ हजार रु० मिले है, इस प्रकार वह ज्यादा नही है बल्कि कम है ।

श्री शाहनदाज खां सी यह डिमाड है[?]

श्री बी॰ बी॰ शर्मा : "ग्राडिनरी वर्किंग एक्सपेसेज ऐडिमिनिस्ट्रेशन" की यह डिमाड है। तो यह डिमाड नम्बर ४ हई। फिर इसके बाद ग्राप डिमाड नम्बर ५ देखिये। इसमें "रिपेयर्स ऐड मेटिनेस" के लिए रुपया लगाया जा रहा है स्रौर सैट्ल रेलवे के लिए १५ करोड, ३१ लाख ग्रौर २८ हजार रुपया है, ईर्स्टन रेलवे के लिए १६ करोड, ४ लाख श्रीर २३ हजार रुपया है, नार्दन रेलवे के लिए १५ करोड, १७ लाख भ्रौर २५ हजार रुपया है, लेकिन नार्थ ईस्ट्रन रेलवे के लिए सिर्फ ६ करोड ८४ लाख भ्रौर ६७ हजार रुपया है। त्वी यह है कि जो ७ जोन्स है उन सबसे कम है करोड ५४ लाख ६७ हजार रुपया रिपेयर्स ग्रौर मेटेनेस पर खर्च के लिये इस जोन को दिया गया है। मेरा ख्याल है कि इस रेलवे को रिपेयर्स ऋौर में टेनेस की जितनी जरूरत है उतनी किसी स्रौर रेलवे को मही है क्योंकि इस लाइनपर बाढ ना प्रकोप बहुन रहता है जिसने कि लाइने बिगड जाती है श्रौर पूल टूट जाते है। किसी ग्रौर लाइन में इसका इतना प्रकोप नही है क्यों कि किसी ग्रौर जोन में इतनी भीषण नदिया नही बहती हे जितनी कि इस जोन में बहती है।। गगा, घाघरा, गंडक कोसी भौर ब्रह्मपुत्र का भी कुछ हिस्सा

इस जोन में ग्रा जाता है, तो जितनी भयकर नदियां इस जोन में है-जिनसे कि हर प्रकार का नुकसान लाइस को होता है-उतनी किसी भौर जोन में नहीं है। किन्तु, तब भी ७ जोनो में से सब से कम ६ करोड़ ५४ लाख ६७ हजार रुपया इस जोन को दिया गया है जबिक दूसरे जोन्स को १५ करोड, १६ करोड, १५ करोड, १२ करोड, ११ करोड भ्रौर १३ करोड रुपया दिया गया है। इस जोन को रिपेयर्स ऐंड मेटेनेस के लिये सिर्फ ६ करोड़ ५४ लाख ६७ हजार रुपया दिया गया है। फिर भी हमारे डिप्टी मिनिस्टर साहब ने कहा है कि सबसे ज्यादा रपया इसी जोन में खर्च होता है। मेरी समझ में नही ग्राता है कि किस गणित से, किस हिसाब से, यह रपया ज्यादा कहा जा सकता है। हा, एक बात कही जा सकती है ग्रौर वह यह कि इस लाइन से ग्रामदनी शायद कम होती है। लेकिन जो लाइन इतनी नेगलेक्टेड है, जिस लडके को खाना पीना इतना कम मिलता है, उससे यह तो उम्मीद नहीं की जा सकती है कि वह सबसे ज्यादा मेहनत करे। इस लडके के साथ विमाता का सा व्यवहार किया जाय श्रौर फिर यह उम्मी: की जाय कि वह हट्टाकट्टा और पहलवान हो और खान-दान के लिये सबसे ज्यादा पैदावार करे यह बात समझ में नही श्राती है।

ग्रब मै ग्रापको डिमाड न० ६ के बारे मे बतला अंगा। डिमाड नं० ६ "ग्रार्डिनरी वर्किंग एक्सपेसेज--ग्रापरेटिंग स्टाफ" के लिये है। इसमे भी ग्रीर जोनो को ६,६ करोड ग्रीर प करोडमिला है लेकिन इस जोन को ६ करोड ६२ लाख ६८ हजार मिला है। यानी इस डिमांड मे भी इस जोन को सबसे कम रवया दिया गया है।

ग्रब डिमाड नं० ७ लीजिये। डिमाड नं० ७ फुएल के लिये है। जरूरी बात है कि जब गाडी चलाग्रोगे नही तो कोयला कम ही लगेगा । चुनाचे इसमे भी इस जोन को ३ करोड ६६ लाख ६२ हजार दिया

Appropriation 1179 (Railways)

[श्री बो० बो० **शर्मा**] गया है जब कि दूसरे जोन्स को ११ करोड ४२ लाख २५ हजार रुपया, १० करोड लाख ५६ हजार रुपया, ७ करोड ६६ लाख ३ हजार रुपया भ्रादि भ्रादि दिया गया है। इस डिमाड में भी इस लाइन का सबसे कम ३ करोड ६९ लाख ६२ हजार दिया कि हे जब दूसरी 2 P M को तिगना लाइनो इससे ग्रौर चौगुना दिया गया है,

तिस पर भी यह कहा जाय कि

पैदावार ज्यादा नहीं होती है [?]

म्रब डिमाड न० १५ को लीजिये। १८ करोड १३ लाख २३ हजार रुपये की यह डिमाड है लिकिन उसमें से एक पैसा भा इस लाइन को नही दिया गया है । यह डिमाड "Construction of New Lines-Capital and Depreciation Reserve Fund" के लिये है। इसमे यह लिखा है, इसमे एक "This demand deals with expenditure on construction of new lines and restoration of dismantItd lines chargeable to Capital and Depreciation Reserve Fund." पैसा भी इस लाइन को नही मिला है, यानी न तो इसमे कोई नई लाइन बनानी

है भ्रौर न किसी नई लाइन को बनाने की

जरूरत ही महसूस होती है।

मेरे कहने का अभिप्राय यह है कि इस लाइन के साथ जो यह विमाता का सा व्यवहार किया जाता है वह कहा तक उचित है श्रोर तिस पर भी यह उम्मीद की जाय कि इसकी पैदावार ज्यादा हो, यहा के लोगो को स्राने जाने की सहलियत हो और उनको हर प्रकार का श्राराम मिले ? जब रिपेयर्स के लिये रुपया ही नहीं रखा गया है तो फिर वहा की गाडिया खडखड नही चलेगी तो श्रौर कैसे चलगी, वहा के लोगों को तकलीफ नहीं होगी तो और होगा क्या? जब कि वहा की लाइन की यह कैफियत है तो फिर वहा इडस्ट्रीज वगैरह का विकास कैसे होगा ? तो मेरा यह कहना है कि यह बर्ताव उस राइन के माथ है जिसका कि माइलेज मेरे

स्याल से किसी दूसरी लाइन से कम नही है और जिसमें कि हर प्रकार के खतरे होते है। हर ब्राइटम का मन दिखलाया, जितने ग्राइटम्स हैं उन सब**में** उस लाइन को सबसे कम रुपया दिया जाता है, तो इस लाइन का सुचार रूप से चलाना असम्भव सा प्रतीत होता है।

अब कुछ लोकल बातो को भी में बताऊगा। जैसा कि मैंने बताया कि डिमाड न० १४ में नई लाइनों के लिये इस जोन को एक पैसा भी नहीं दिया गया है और यहा कोई नई लाइन बन ही नहीं सकती है। अभी उत्तर पदेश की गवर्नमेट ने हाल ही में नई लाइने खोलने के लिये ११ या १२ मजेशन्स भेजे थे, लेकिन उसमें से एक भी मजूर नहीं हुए हैं और कोई नई लाइन नहीं बनी है। सिर्फ रामपूर में लालक ग्रा को जो लाइन है उसका सभी सर्वे ही हो रहा है। तीन या चार वर्ष से यह मसला पड़ा हुन्रा है लेकिन श्रभी सर्वे ही हो रहा है श्रौर उस लाइन के सिर्फ इजीनियरिंग सर्वे के निये अभी एक हजार रुपया रखा गया है। इसके ऋलावा भौर कोई रुपया नही रखा गया है।

श्री आर० पी० टामटा (उत्तर प्रदेश): सर्वे हो चुका है।

श्रो बी० बी० झर्मा लेकिन इजी-नियरिंग का सर्वे बाकी है और उसके लिये ७८ हजार स्यया १६५७-५८ के बजट मे पेश है और आपको दिया जा रहा है।

तो रेलवे विभाग से मेरी यह शिकायत है कि उत्तर प्रदेश के माथ कोई न्याय का बर्ताव नहीं किया जा रहा है।

ग्रभी हमारे लायक दोस्त श्री ग्रलग राय शास्त्री ने शाहगज का जिक्र किया था । उन्होने जो बात कही थी, उसका में दसरा पहलू कहता हु। उन्होने कहा था कि भ्रगर श्राजमगढ़ के लिये गाडी छट जाय तो वहा शाहगज स्टेशन पर ७, ८ घटे रहना पडता

है। तो यह तो दिक्कत है ही, लेकिन उससे एक स्रोर बड़ी दिक्कत है स्रोर वह यह है कि वहारेलवे स्टेशन पर कैटरिंग का कोई इतजाम ही नही है। वहा न तो काट्रैक्टर के जरिये से भ्रौर न सरकारी तरीके से ही कैटरिंग का कोई प्रबन्ध ह। का बाजार स्टेशन से करीब डेढ या दो मील के फासले पर है। चुनाचे, अगर बदिकस्मती से किसी यात्री की गाडी छट जाय तो फिर उसे वहा चाय भी नही मिल सकती है, भ्रच्छी चाय को कौन कहे खराब चाय भी नही मिल सकती है क्योंकि वहा कोई प्रबन्ध ही नही है। जब चाय ही नही है तो फिर खाने का ता कोई नाम ही नही ले सकता है, तावक्ते कि वह उसको ग्रपने पास ही न रखे हो। वहा से ही ग्राजमगढ जिले की, बलिया जिले की भ्रौर पूर्वी जिलो की यात्रा शुरू होती है। बलिया को जो जाने वाले है, उनको तो ग्रौर भी दिक्कत हमारे लायक दोस्त श्री तारकेश्वर पाँडे यहा नहीं है, उनकी तो छपरा की लाइन ही बन्द हो गई है। मैने कल एक सवाल मे पूछा था कि वह लाइन कैसे बन्द हुई। मेरे स्थाल से उसकी मारी जिम्मेदारी रेलवे के महकमे की है। पार-साल जब बहुस भीषण श्रौर बड़ी विकराल बाढ ग्राई थां, तब उस समय उस रेलवे लाइन का इनकोचमेट हम्राथा।

(समय की घंटी बजनी है)

अब मैं एक मिनट में ही खत्म करने वाला हूं। तो इनकोचमेट हुआ और उस वक्त रेलवे के अधिकारियों का ध्यान उस तरफ दिलाया गया, लेकिन फिर भी कोई काम नहीं हुआ। काम जो हुआ वह क्या हुआ है वह यह कि स्टेशन के इर्द-गिर्द थोड़ी मी मिट्टी और बालू फैंकी गई। बाढ में तो पत्थर भी हिल जाता है, फिर बालू और मिट्टी कहा तक उससे रक्षा कर सकती है। बालू और मिट्टी भी किम महींगे में फैंकी गई? बाढ अगस्त और सितम्बर

में ब्राई लेकिन जनवरी, फरबरी तक बिल्कुल सोते रहे और कही जाकर मई के महीने मे काम शुरू हुआ। मई के महीने मे जब कही काम शरू हुन्रा, तो जहा पर नाम हा रहा था वहा के लिये लागों ने कहा कि यहा इस जगह पर नही होना चाहिये, बल्कि जिस जगह से नदी का कटाव श्रूक् होता है, उस जगह से होना चाहिये लेकिन वैसा नही किया गया । कल डिप्टी मिनिस्टर माहब ने जवाब दिया था कि जो एक्सपर्ट थे, टेकनिकली ट्रेड ग्रादमी थे, जो इजीनियर साहब थे. उन के लिये गाव वालों की राय पर चलना म्मिकिन नही था। नतीजा यह हम्ना कि इस साल जब फिर बाढ का प्रकोप हुन्ना, तो चुकि जहा से लागो ने कहा था, इजीनियर साहब को समझाया था, कि यहा से बाढ को रोकिये और वहा से उसको न रोक करके उन्होंने दूसरी जगह जो मिटटी वगैरह डलवाई थी, तो वह सब बह गई स्रौर इस माल की बाढ में नदी का कटाव स्टेशन के करीब तक आ गया है।

उसके बाद जब चीफ इजीनियर साहब वहा गए है, तो उन्होने कटाव को रोकने के सबध में उन एक्सपर्ट साहब, जिनकी एक्सपर्ट ग्रोपीनियन बहुन लायक मानी जाती है, उसको गाव वालो के कहने पर बदल दिया और कहा कि नही, वह बात सही है जो गाव वाले कह २ हेथे। यानी उस के मानी यह हुए कि एक्सपर्ट स्रोपीनियन ऐसी होती है कि जो गवार से गवार आदमी स्रोपीनियन देता है वह उससे अच्छी होती है, यानी एक्सपर्ट की बृद्धि एक गवार आदमी से भा कम होती है। तो ऐसे एक्सपर्ट वहा आये थे। अगर वे रेलवे विभाग से छुट्टी लेलेवे जल्दी से जल्दी तो बहतर होगा, क्योंकि उनसे बहतर तो देहात के लोग ग्रच्छी ग्रोपीनियन रम्बते है।

(समय की घंटी बजती है)

श्री शाहनवाज खां रेली का बन्दोबस्त गवारो को सौप दिया जाय[?]

श्री बी विश्व बी विश्व शर्माः तो क्या शिवाजी मंबार थे. उनके बक्त के पंडित गंवार थे? श्रापको किताबी एडिमिनिस्ट्रेटर बहुत मिलेंगे लेकिन हमारे ये गंवार कहलाये जाने वाले एडमिनिस्टेटर नहीं मिलते । यही कारण है कि तमाम करण्शन और बुराइयां भ्रापके डिपार्टमेंट में भीर गवर्नमेट में भरी हुई हैं।

SHRI SANTOSH KUMAR BASU (West Bengal): Mr. Deputy Chairman, I had no desire to participate in the debate but I feel that question may be approached from a slightly different point of view from what has been adopted by most of my honourable colleagues in House who have spoken so far. I am entirely at one with them that the grievances, suggestions and ways improving matters should be put forward on the floor of the House in the course of the debate for the purpose consideration by the of this far-flung From all corners country echoes have been heard the floor of the House, in the course of the debate, that various grievances exist and require immediate remedy. That is undoubtedly an approach which is legitimate, which is fair and which is justly our due as Members of this House. I think, Sir, adequate attention will be paid by the Railway Ministry to all those suggestions and grievances have been put forward in the course of the debate.

So far as West Bengal is concerned, my esteemed and hon. friend, Radha Kumud Mookerji, has vigorously and, at the same time, very reasonably put forward a number of grievances which I hope the Railway Ministry will care to look into but I really intrude upon the of the House for a time slightly different purpose. Coming from older generation, I shall pay my tribute to the Railway Ministry and the Railway Department for the way

in which they have carried on so far. Sir, my memory, if it does not fail me, takes me back to the days of the Montagu-Chelmsford Reforms after a tour of India, the Secretary of State and the Viceroy presented a report in the course of which recommended a number of reforms which, in the present perspective and in the present context must be looked upon as very poor indeed. rejected the demand for complete self-government and one of the grounds was, if my memory does not fail me, a very curious one. It was solemnly stated that a country and a not people whocould with the responsibility entrusted of driving a railway engine could not certainly look forward to complete self-government. The Railway Department was considered to have reached the high-water mark of responsibility and efficiency and it was considered that it would be taking a very grave risk if complete government, with complete control over the railways, were handed over to the Indians at that stage. Sir, in the present context, we look back to those days and realise what a false and fatuous argument was put forward at that stage. railways are continuing; our railways have not come down in a crash and Indians have shown that they fully capable of running the railway administration which has been handed over to them by their European predecessors. Sir, looking various reforms which have carried out in the railway administration after it was taken over by us, looking at the immediate background the war-time conditions railways were running in a fashion of which any civilised country would be ashamed, no doubt on account of the conditions—but that immediate legacy which our Railway Department took over when it came into existence as an Indian national concern—taking the whole against that background, are we not justly entitled to be proud of performance so far as the rai¹wav administration is concerned? Sir, J am not holding any brief for the but I would Railway Department, beg of my colleagues here to take an overall, comprehensive view of entire situation having regard to the existing conditions when they over immediately after the War and the way in which they have faced the problem while at the same time struggling to get along the way of progress and development, in the gigantic efforts in spheres of our national different In that context, in that activity. perspective, should we not be proud of our performance, of the performance of our countrymen and of the Railway Ministry? Sir, it is true that there have been many accidents on Indian railways in the several years but, at the same time, we must remember that the Railway Ministry is quite conscious of feelings in that regard so much so that my hon. colleague, the present Railway Minister's predecessor went to the length of laying down reins of his office as Rai way Minister as a result of a railway accident. That is the kind of responsibility which should, I think, be an example to others in our country. As regards the present Railway Minister, every critic in the House has paid his personal tribute to his ability, sincerity and accessibility. I would, therefore, submit, Sir, that while we make and legitimate'y offer criticism and ventilate our grievances, we should, at the same time remember the background against which the present Ministry is functioning and also, at the time, recognise the efforts that have been put forward by the Department for the purposes ameliorating the conditions in railways. It is all a question of approach; it is a question of sympathy and of understanding the difficulties which confront the administration. In that perspective, in that light, should accord our full support along with our criticisms and suggestions. We should give our support to the great efforts that are constantly being made in this regard to improve passenger amenities, to ameliorate the conditions of the railway employees and to introduce safety measures which are at present obtaining in the different parts of our country.

With these words, Sir, I support the Bill.

श्री गोरीकृष्ण विजयवर्गीय प्रदेश) : उपाध्यक्ष महोदय, में बहस के इस प्रतिम चरण में इसलिये समय ले रहा हुं, क्योंकि हाउस में रेलवे के प्रशासन के विषय में काफ़ी म्रालोचना हुई है ! मुझ से पूर्व वक्ताने जो कुछ कहा, उस व्यासे मैं पूरी तरह में सहमत हूं कि उस युग को देखते हए जब कि हम स्वयं स्टीम इंजन भी नही -चला सकते थे, श्राज हम रेलवे का सारा शासन चला रहे है। यह देश के लिये एक बड़े फरूब की बात है। वास्तव में रेलवे का यह जितना बड़ा प्रशासन है ग्रौर जितनी बड़ी नैशनल इंडस्ट्री हैं, उसको देखते हए कहा जा सकता है कि जिस अच्छे ढंग से रेलवे का काम किया जा रहा है और हिन्दस्तान के लोगों ने अपनी रेलवेज को जिस तरह संभाला है, शासन श्रौर हर काम मिनिस्टी के लिये वह एक तारीफ की बात है। त्रटियां हैं ग्रीर हर काम में होती हैं। इस में कोई शक नहीं कि जिन मेम्बरों ने रेलवे के बारे में श्रालोचना की वे केवल जोश में कह गये। उनका मतलब यह है कि सामान्य त्रुटियां हैं, जिन्हें हमें दूर करना चाहिये, किन्तू जहां तक हमको रेलवे के संचालन पर ग्रभिमान है, वह वास्तविक है और उचित ही है।

श्रब कई एक बातें ऐसी हैं, जिनकी तरफ हमारा ध्यान जरूर जाना चाहिये था । उनमें से एक बात यहां पर यह ग्राई कि गवर्नमेंट जनरल रेवेन्य के लिये रुपया बहत निकाल लेती है। मैं इस राय से सहमत नहीं हूं। मेरा स्याल है कि जनरत रेवेन्य के लिये रेलवे से रुपया मिलना चाहिये। ग्रास्तिर एक समाजवादी देश में जहां समाजवादी 1187

श्री गोपीकृष्ण विजयवर्गीय

श्राधार पर उद्याग धंबे चलते हैं, वहां उनके लिए रुखा कहाँ से श्रायेगा ? देश के बड़े बड़े उद्योग धन्धों पर के लिये रुपया कहा से श्राता है। वह रुपया एग्रीकल्चर से निकलता है या स्टेट स्रोन्ड इडस्टी में से निकलता है। रेलवे देश की सबसे बड़ी इडस्ट्री है। भारतवर्ष ने इसमे जो रुपया लगाया है, उसके बदले जनरल रेवेन्य के लिये, देश की उन्नति के लिये रुपया निकलना चाहिये। हम देश की उन्नति के लिये बड़े बड़े कारखाने खोलते हैं ग्रीर उससे जो रुपया ग्राता है, वह सब का सब कर्मचारियों पर खर्च कर दिया जायेगा, तो देश की उन्नति किस प्रकार मे हो सकेगी। अभी हाल में डाकतार महकमें में हडताल करने की धमकी दी गई तो इसका मतलब यह नहीं है कि सारे का सारा रुपया हम इन महकमे के कर्मचारियों को खिला दें और अपने देश के उद्योग धन्धों के लिये कुछ, भी न बचायें। हम देश की उन्नति के लिये जो नये कारखाने खोलने वाले हैं या खोलने जा रहे है, ग्रगर हम सब रु:या कर्मचारियों को ही खिला देंगे तो किस तरह से नये उद्योग धन्धें इस देश में खोल सकेंगे और कहां से हमारे पास नये उद्योग भन्धों के खोलने के लिये रुपया ग्रायेगा। ग्रतः में इस चीज के खिलाफ हं कि जितना रूया किसी उद्योग से पैदा होता है. वह सब उसके कर्मचारियों में ही लगा दिया जाय । मेरा तो कहना. यह है कि रेलवे को जनरल रेवेन्य में श्रौर ज्यादा रुपया देना चाहिये, ताकि हमारे देश में ग्रौर उद्योग धन्धे जन्दी से खोले जा सकें।

यह बड़ी खुशी की बात है कि रेलवे की उन्नति श्रोर विकास के लिये बड़ा भारी प्रोग्राम बन रहा है। इस समय इंटरनेशनल मौनीटरी फंड मे जो एग्रीमेंट हुग्रा है उसके ग्रनुसार रेलवे को कुछ श्रौर म्पया मिलेगा श्रोर उससे हम रेलवे में ग्रब से ज्यादा सरक्की कर सकेगे। मझे इस संबंध में

श्रपने इलाके के संबंध में कहना है। ज़िले मे सारा मध्य भारत प्रदेश तक मेरा कार्यक्षेत्र रहा है। प्रदेश का नया प्रान्त बना है और यह एक विशाल प्रान्त है । यहां पर बिलासपुर, कटनी, बीना श्रीर भोपाल के लिये एक फास्ट ट्रेन सर्विस की सख्त जरूरत है। जो उस प्रान्त की राजधानी है, वहां पर सब जगहों से फास्ट ट्रेन ग्राने की ग्रावश्यकता है। में मिनिस्टर साहब का घ्यान इस बात की स्रोर दिलाना चाहता हं कि वे स्वयं वहां जाकर देखें कि जिस प्रान्त को स्टेट रिग्रार्गे-नाइजेशन द्वारा बनाया गया है, स्वयं मंत्री महोदय ने बनाया है, उसमें कम्यनिकेशन मुधारने की सस्त ग्रावश्यकता है, वहां फास्ट ट्रेनों की ग्रावश्यकता है ग्रौर उसकी श्रोर ज्यादा घ्यान देने की जरूरत है। मै खासतौर से गुना के बारे में कहना चाहता हूं। गुना का जो जिला है, उसमें सर्वे भी हो चुका है। यह एक बहुत पिछड़ा हुम्रा इलाका है। वहां पर बहुत म्रच्छी खेती हो सकती है, वहां पर बहुत जमीन पड़ी हुई है, लेकिन वह इलाका देश को समुन्नत और अन पैदा करने के लिये ग्रभी तक काम नहीं आर सका है। हम उस इलाके की रेलवे न होने के कारण उन्नति नही कर पा रहे है। गुना और उज्जैन के बीच जो रेलवे लाइन निकाली जाने वाली थी, मैं ग्राशा करता हूं, रेलवे मिनिस्टी उस कार्य को जल्दी मे ग्रपने हाथ में लेकर पूरा करेगी । मुझे पूर्ण आशा है कि मिनिस्टर साहब इस बात की भ्रोर पुरा ध्यान देंगे ।

हाल ही में भोपाल, उज्जैन, बीना श्रौर कोटाप्लाइन वैस्टर्न रेलवे में ट्रांसफर हुई हैं। उसमें कुछ समय से इंतजाम खराब चल रहा, हैं। इसका कारण यह हो सकता है कि ट्रांजिट पीरियड होने से मह खराबी श्रा गई हो। इन लाइनों में रेलें टीक समय पर नहीं चलती है। कहीं पर पंखे खराब है, तो कहीं पर कुछ खराब रहता है। में समझता ह कि यह ऐसी बातें है जो कि दुरुस्त हो सकती है क्योंकि वैस्टर्न रेलवे को ये लाइनें टासफर हए कई महीने हो गये हैं। इन लाइनों पर इंतजाम इस समय बहुत खराब है ग्रौर में भ्राशा करता हूं कि इनका इंतजाम जल्द मे जल्द अच्छा हो जायेगा। पगारा स्टेशन जो कि एक फ्लैंग स्टेशन है, भ्रगर उसको फुल पलेज्ड (full fledged) स्टेशन बना दिया जाय, तो रेलवे को बहुत श्रामदनी हो सकती है श्रीर भी बहुत फायदे हो मकत है। बीना-कोटा लाइन में बहुत ऐसे स्टेशन है, जो कि स्टेशन है और उनमे रेलवे को बहुत कम म्रामदनी होती है। इन जगहों पर करप्शन बहुत ज्यादा होता है । अगर इन स्टेशनों को फुल पलेजड स्टेशन बना दिया जाय, तो रेलवे की भी बहुत श्रामदनी हो जायेगी भौर स्टाफ को भी करप्शन करने का मौका नहीं मिलेगा। मुझे पूर्ण आशा है कि रेलवे मिनिस्ट्री इस बात की श्रोर ग्रवश्य ध्यान देगी, जिससे कि रेलवे को जो हानि हो रही है, वह बचाई आ सके।

Appropriation

(Railways)

एक बात की स्रोर में स्रापका ध्यान स्रौर दिलाना चाहता हुं ग्रीर वह कोयले की चोरी के संबंध में है। कई लोगों ने मझे बताया है कि रेलवे के स्टाफ वाले और उनके रिश्तेदार कोयले की चोरी करते हैं। यकीनन उसके ऊपर कंट्रोल होना चाहिये। बीना स्टेशन से बहत सारा कोयला रेलवे स्टाफ वाले भ्रौर उनके बच्चे सिर पर रख कर ले जाते है ग्रौर ग्रशोकनगर स्टेशन में वह बेचा जाता है। मैने स्वयं तो नही देखा है, मगर लोगों से इस तरह की बात सुनी है। इस तरह से रेलवे का कोयला चोरी होकर चला जाता है।

श्री शाहनवाज खां : मिन्डर होता है।

श्री गोपीकृष्ण विजयवर्गीय : कुछ भी हो। इस मामले में रेलवे विभाग को सस्त कार्यवाही श्रौर निगरानी करनी चाहिये। त्राखिर यह रेल की सम्पत्ति है। हम सब जगह लिखा हुन्ना देखते हैं कि रेल का सम्पत्ति राष्ट्र की सम्पत्ति है, उसकी हिफाजत करो।

नमर्दानदी पर कई जगह पुल की सक्त जरूरत है। इस नदी में एक रोड ब्रिज बनने वाला है। मेरी यह सलाह है कि इस वक्त जो पुल बनने जा रहा ह, ग्रगर वह रेल ग्रौर रोड दोनों के काम ग्राने लायक बना दिया जायेगा, तो दुबारा बनाने की ग्रावश्यकता नही पड़ेगी। में रेलवे मिनिस्ट्री का ध्यान इस तरफ दिलाना चाहता हूं कि मध्य प्रदेश में सुवार करने की दृष्टि से नर्मदा में कई पुल डालने पड़ेंगे। अगर इन पुलों को बनाते वक्त इस बात का घ्यान रखा जाये कि रोड ग्रीर रेल ब्रिज साथ साथ बनें तो बाद में पुल बनाने की ग्रावश्यकता नही पड़ेगी। मुझे उम्मीद है कि रेलवे मिनिस्ट्री इस बात की भ्रोर भवश्य ध्यान देगी।

ग्रब में **ग्रतिम बात कहकर ग्रपना भाष**ण समाप्त करता हं। रेलवे की उन्नति में हमें केवल आर्थिक या व्याचहारिक द्ष्टि से ही काम नही लेना चाहिये, बल्कि पोलिटिकल दृष्टि से भी देखना चाहिये। स्रंग्रेजों ने इस देश में रेलों का फैलाव स्ट्रेटेजिक दृष्टि से किया था। जहां कोई स्रामदनी का जरिय नही था वहां भी उन्होंने रेलें फैलाईं। लेकिन श्रब हमारी सरकार को केवल स्ट्रैटेजिक दृष्टि से ही नहीं बल्कि राजनीतिक ग्रौर ग्रायिक दृष्टि से भी रेलों का विकास करना है। जैसे म्रासाम में रेलवे है, वहां राजनीतिक दृष्टि में रेल खोलना जरूरी है। इसमें ज्यादा भी खर्च हो जाय, तो कोई हर्ज नहीं। इसी तरह से मध्यप्रदेश का हिस्सा है, जहां ग्राधिक दृष्टि से रेलों का होना श्रावश्यक है। हालांकि शुरू में वहां मुनाफा नही होगा क्योंकि अभी कुछ समय बाद मध्य प्रदेश एक उपजाऊ इलाका होने वाला है। मुझे पूर्ण ग्राशा है कि मिनिस्टर साहब मध्य प्रदेश

[श्री गोपीकृष्ण विजयवर्गीय]

Appropriation

(Railways)

में रेलवे लाइन लगाने के लिये स्वयं दिल-चस्पी लेगे, क्योंकि उन्होंने मध्य प्रदेश का इतना बड़ा प्रान्त बनाया है। भ्रगर वे इसका जिम्मा लेलें तो बिहार, मध्य प्रदेश, ग्रीर कूल देश को इसमे फायदा होगा। इतना कहकर में इस बिल का पूर्ण समर्थन करता हं 🕡

श्री ए बी० कुरम्बु (केरल) : श्रीमन, रेलवे के बारे में बहुत कहना था, मगर वक्त कम है। इसलिये केरल में क्या क्या होना चाहिये, इसके बारे में मैं कुछ कहना चाहता हूं। पहले रेलवे के बारे में मै यह कहुंगा कि भ्रब जरूर कुछ उन्नति हई है, तो भी हमारे यहां कोशीकोड एक बड़ा रेलवे स्टेशन है श्रौर वहां के लोग बहुत तकलीफ उठाते हैं क्यों कि वह एक बड़ा शहर है, करीब दो लाख रहने वाली जनता का शहर है और वहा गाड़ी श्राने के पहले ही जो गेट बन्द कर देते है, उससे ग्राने जाने की बहुत तमलीफ रहती है। वहां स्रोवर ब्रिज श्चर्भ भी नहीं है। पहले हमने दो बार रेलवे डिपार्टमेंट से म्रोवर ब्रिज बनाने के लिये अपील की, प्रार्थना की, तो भी अभी तक यह काम नहीं हुन्ना। इसलिये कोशीकोट के लोग बहुत तक्लीफ उठाते है। यह मै रेलवे अथारिटी के ख्याल में रखना चाहता हं।

दूसरी बात यह है कि एर्नाकूलम जाने वाला श्रीर मद्रास जाने के लिये घोरान्र जंक्शन है। यह धोरान्र रेलवे स्टेशन एक बड़ा जंक्शन है ग्रौर उस जंक्शन में श्रभी भी एलेविट्रक लाइट नहीं है। धोरान्र बाजार में एलेक्ट्रिसटी है. तो भी इतने बड़े रेलवे स्टेशन में एलेक्ट्रिसटी नहीं है। इससे वहां के ग्रादमी कितनी मुश्किल उठाते हैं. यह मैं कह नहीं सकता। तो इतनी तकलीफ श्रौर इतनी मुश्किल वहां के लोग श्रभी भोग रहे हैं।

तलाइसेरी-मैसूर रेलवे की शुरुग्रात करने की कोशिश की गई थी, लेकिन वह शुरुग्रात कहां तक पहुंची, इसके बारे में मै कुछ नही समझा। मेरे जानने में यह काम बहुत धीरे र्धारे चलता है। ग्रन्छी तरह ग्रागे नहीं चलता ऐसा में समझता हूं। इसी तरह से एर्ना मुलम श्रीर को ज़्लोन रेलवे श्रापने ली, तो भी कोट्टायम से कोइलोन तक करीब ७० माइल्स होता है। वह काम अभी तक पूरा नहीं हुआ, कब पूरा होगा, इसके बारे में कुछ भी नही मालुम पडता ।

इसके बाद छोटे छोटे स्टेशनो के बारे में कहूं, तो वहां बहुत ही कष्ट है। वहा पयानर रेलवे स्टेशन है। कई तरह की मछली और कई तरह की चीजें वहा स्राती हैं, जिनको चढाना होता है ग्रौर इम्पोर्ट करना होता है, लेकिन वहां ठीक इंतजाम नहीं है। पयानुर के रहने वालों ने पहले प्रार्थना की थी लेकिन ग्रभी भी वह पूरी नहीं हुई। उसी तरह से पलाया गाड़ी में भी है। एक बड़ बात यह है ि बलापाटानाम में एक रेलवे ब्रिज रोड (पुल सड़क) है, जिससे लोग बहुत कष्ट उठाते है बलापाटानाम **काननुर के नज़दीक है ग़ौर** उसी से बसें व कारें भ्राती है। जब गाड़ी म्राती ह, तो बस, कार और सब तरह के वाहनों को वहां रुकना पड़ता है। १५, २० ग्रौर कई मिनट वहां रुक कर के जाना पड़ता है। ट्रिकपुर पयानुर के नजदीक एक रेलवे स्टेशन हैं। वहां एक्प्रेस ट्रेन चलाने के लिये कई बार टिकरपुर के लोगों ने प्रार्थना की थी, लेकिन ग्रभी तक वह पूरी नहीं हुई। ग्रगर में केरल के सभी रेलवे स्टेशनों के बारे में कहूं, तो बहुत मुश्किल होगा। यही मै रेलवे मिनिस्टी के सामने रखना चाहता हूं। इसका जवाब वह बहुत ज़ोर से देंगे, ऐसा मै समझता हं।

THE MINISTER OF RAILWAYS (SHRI JAGJIVAN RAM): Sir, it will not be possible for me to reply to all

1194

Appropriation (Railways)

the points that have been raised here, during the short time that I have at my disposal, but I will try to meet all the major points and questions of principle which have been raised here. I may assure at the outset that all matters and questions relating to local grievances and demands will be examined in the Railway Ministry and suitable action will be taken. Where it is felt necessary, I will try to send communications to the Members concerned also.

If I were to broadly divide the discussion, it would fall under four or five heads. One is regarding development of railways in different areas. There is no denying the fact that in many parts of our country there is necessity for having construction of new railway lines in order to develop those areas. One hon. Member quoted some figures-it was perhaps Mr. Basappa or somebody-to show how the route mileage in this compares with some of the advanced countries of the world. I have as a matter of academic interest myself, worked out certain statistics of the route mileage of railways in this country as running different States and it would be interesting if I were to quote those figures. Sometimes questions are raised that more attention has been paid to the North and not to South, or there has been concentration of Railways in certain States and not in others. I have got the statistics prepared on two bases-on the basis of route mileage according to population and route mileage according to areas—and it would give interesting reading if I read it before the House.

er 1 lakh oopulation	Per 1,000 sq. miles
8.979	26.562
12.030	12.798
7.892	46 432

Route mileage

Andhra . Assam . Bihar Bombay. 13.092 33.020 Kerala . 31.984 3:447 Madhya Pradesh . 11.660 17:787

		Route mileage		
			r lakh of pulation	Per 1,000 sq. miles
Madras .			7:353	43.930
Mysore .			8.644	22.634
Orissa .			5.722	13.935
Punjab .			14.373	48·8 96
Rajasthan			20.293	24.472
Uttar Prades	h		8 • 466	47.200
West Bengal			8.467	63.387

Then there are some minor States where practically we have no railways. These figures give interesting reading. In some areas as related to population we have a larger percentage of route miles; whereas in some areas the percentage related to population may be verv high but as related to the area route mileage is very small because a State may be very large in but it may not have so dense a population as any other States. But, if hon, Members will analyse figures, they will find that the charge against the Railways that attention has been paid to the north and not to the south is without any As I said, there is demand from different areas and there is the necessity for the development railways in many parts of our country. I have said on a previous occasion-and I am simply repeating it—that the resources at the disposal of the Railways as provided in Second Five Year Plan are not such that we can think of undertaking construction of new railway lines in any appreciable measure. If our position improves and if more allotments can be made to the Railways, of course, they will be always prepared to undertake the construction of new railway lines in areas where they are most required.

This leads me to question of material position. It is not only the monetary resources that stand in the way of the development of the railways, but also the material positionthe shortage of track materials construction materials, both these things, are confronting us. The

[Shri Jagiivan Ram] House is aware of this Some hon Members put that question very directly-how we think of implementing the Second Five Year Plan view of the known shortage of track materials Sir, the most important material required for the construction of railways is iron and steel and the House is aware that our country is We have to short of iron and steel depend upon imported material There were difficulties in procuring them and therefore, we decided send a small mission in order to procure iron and steel materials I am glad to inform the House that the has been successful to mission very great extent I will give some figures in order to indicate how far the mission has been successful This emboldens me to assure the House that we are reasonably in a position to say that we will be able implement the Second Five Year Plan

Appropriation

(Railways)

Our requirements till the end 1959 of rails of 90 lbs, 75 lbs and 60 lbs were 291 thousand tons and orders have been placed for 284,000 Our requirement of 50 lbs rails was 49,000 tons and orders have been placed for 22,000 tons Member enquired whether hon Japan has been tried There was The only one quotation from Japan large manufacturers there are not interested in this section of trade But we are trying some other source and we hope we will be able to procure as much as required plates and bearing plates requirements are 27,000 tons and orders for 25,770 tons have been placed Requirements of plates for wagon building are 25,000 tons and orders have been placed for 20,000 tons Requirements of pig iron for sleepers are 175 thousand tons and orders have been placed for 130 thousand We have purposely not placed requirements orders for our full because we are hoping that our own plants will come into production by hat time and may meet our requirenents Requirements ٥f steel sleepers are 2.92,000 and orders have been placed for 40,000 Here we are making further efforts There differences certain specifications from a technical of view They are being examined. So, on the whole, the position of procurement of iron and steel requirements is quite hopeful Therefore, I say that the mission has been successful and we reasonably expect implement the Second Five Year Plan so far as the Railways are concerned

In this connection, we come to the question of wooden sleepers also I have been emphasing the use of more and more wooden sleepers in place of iron and steel sleepers And have already changed the percentage of the use of wooden sleepers

SHRI R P N SINHA (Bihar) And cause more accidents

SHRI JAGJIVAN RAM No it does not make any difference in strength I am told by technical people that in countries they use foreign wooden sleepers than steel sleepers

DR R B GOUR (Andhra Pradesh) In foreign countries, the speed trains is much less than ours

SHRI JAGJIVAN RAM 'Much less I think the hon Memthan ours' ber will realise and appreciate that also

friend, Shri Mv Himatsingka. raised the question about sleepers and some other hon Members also raised the same question I been takıng have up matter with the State Governments Recently when I had a conference with the Chief Ministers of States, I took up this question personally with them After that, I sent the Timber Adviser of the Railway Ministry to several States and the response has very encouraging We going to get something more than what we got in past years We are trying in foreign countries Here, I may make it clear that the **1** 197 Appropriation (Railways)

resources of our forests are not such as will meet all the requirements of the railways. wooden sleepers for And in any particular year we will never like our forests to be denuded so that in future we will have more difficulty So, we have always proceed on a rational basis so that the forests are not denuded of their Therefore, we have import some wooden sleepers also and we are trying foreign countries

H P SAKSENA SHRI (Uttar Have you **P**radesh) tried the Andamans for timber?

SHRI JAGJIVAN RAM ₩e Yes sent our officers there They have possibility also explored the increased exploitation of the tımber in the Andamans We are trying to use different species, not only the species which we have been using up till now, but some other species which are regarded as soft We have established a few treating plants so that, after treatment, we can use them for the purpose of sleepers So, we are exploring possible sources of timber supply. We are trying to exploit more and more of the unexplored forests either in Assam or in Andhra and Madhya Pradesh or in the Andamans. are trying other countries also for the import of wooden sleepers. So, all these steps taken together will meet our requirements and I may again repeat that we feel that we will be in a position to implement the targets laid down in the Second Five Year Plan

Now I come to the question of overcrowding My friend, Shri Amolakh Chand, was very critical of what I said in Bombay that I do not expect to reduce overcrowding considerably during the Second Plan period. I do not want to promise something which I feel I will not be in a position We have provided in the to achieve Second Five Year Plan on an average for a 15 per cent increase in passenger traffic, ie. 10 per cent. on broadgauge and 23 per cent on metregauge, leading to an average of 15 During the first year of per cent the Plan there has been an increase of 6 per cent Now we are left with 9 per cent for the four years of the Plan, and with the implementation of the various developmental plans in the country there will be more and more travelling by our citizens.

DR. R B, GOUR By increasing the tax you will be reducing the traffic.

SHRI JAGJIVAN RAM There is no indication of that So, I do expect, Sir, that there will be any appreciable reduction in overcrowd-But that does not mean ıng. efforts on the part of the railways to reduce overcrowding, as far as possible, will cease We are constantly making efforts by whatever means at our disposal to lessen overcrowding, as far as we can, and I have initiated certain measures by which we can, to some extent, expect to reduce overcrowding

this connection, Sir, Mr. In Mukerjee raised the question of dining cars I may at the very outset assure him that it is not on account any loss ın the department of the railways that Ι am thinking of reducing the number of dining cars A_{S} matter of fact, dining cars have never been paying either in the hands of the department or in the hands of the contractors But I find that on many sectors these dining cars are not fully patronised. If they are not fully patronised, there is no use in wasting that capacity, and therefore I want to utilise that capacity for the third class passengers I have decided to replace dining cars, where they are not being fully patronised, by third coaches I may tell the House that one dining car will give me an additional capacity of nearly 125 seats. That will be some relief from overcrowding. In the same way, about the air-conditioned coaches, where the air-conditioned coaches are not being fully utilised—when I say 'not being fully utilised', I mean that they are not utilised even to extent of 40 per cent -I propose to

[Shri Jagjiyan Ram] discontinue them. Then, Sir, we have increased the number of coaches, and I have already ordered the Railway Board to examine the question running a second shift in the Perambur factory and also in all the workshops wherever it is possible. addition to that, we are trying create additional track capacity that we can increase the number of trains wherever possible or to have more coaches, and where the can bear it, to run trains even with two engines. So, these are a few steps which we propose to initiate in order to reduce overcrowding. all the same, I want to repeat it again that even after all these measures have been taken, I do not see stage during the course of the Second Five-Year Plan where I can reasonably say that overcrowding can be completely eliminated.

SHRI R. P. N. SINHA: On a point of information, Sir. What about saloons? Are they also going to be converted into ordinary coaches?

Shri JAGJIVAN RAM: I am coming to that. My hon, friend will have a little patience. Perhaps my friend forgets that saloons like dining cars and air-conditioned coaches are not a regular feature in any of the Scheduled trains.

Shri H. D. RAJAH (Madras): Do you propose to abolish the airconditioned coaches altogether from the railways?

SHRI JAGJIVAN RAM: My friend perhaps has not followed me. I said that where the air-conditioned coaches are not fully utilised—and when I say 'not fully utilised', I mean that they are not being utilised to the extent of even 40 per cent. of the capacitythey will be discontinued. But may assure him that there are quite a number of such coaches which are not utilised to the extent of even 25 per cent. and I therefore feel that there is no necessity of continuing those airconditioned coaches, and I will replace them by third class coaches.

Then, Sir, in this connection comes the question of the officers' coaches. Let me remove the misapprehension that they do not have any saloons. They are the officers' coaches, and I feel that in some cases they are indispensable. Officers have to go for supervision; they have to go to supervise works; they have to go to places where there are no rest-houses, no Dak bungalows, no hotels, no habitation and nothing of the sort. And they have to stay there for two days or for three days and even for longer duration and they have to work; they have to have a small office and they have to have their cooking arrangements.

SHRI B. K. MUKERJEE (Uttar Pradesh): Very rare occasions.

SHRI JAGJIVAN RAM: Well, they are not rare occasions; they are very frequent. And in these circumstances, Sir, I think it will not be a practical measure to stop the use of all officers' coaches. They will have to be continued. But where we find that they are in surplus, certainly I will stop them. But I cannot say that I am going to replace them by third class coaches, because they are not a regular coach in any scheduled train. If however, they are in surplus for the purposes of the railways, I will convert them into third class coaches. Sir, more than that I cannot say about overcrowding.

Then, Sir, a question was raised: When there is overcrowding, why are you issuing concessional tickets? is a very pertinent question. But, Sir, we have to continue these facilities. pecause these concessional tickets are meant for certain categories of passengers, for example, for students etc. our country, Sir, is a vast country with a variety of customs and languages, and a number of developmental works are going on throughout the It is desirable that country people from different parts of country should come to know whole country, if possible, and they should see how tremendous develop. mental works are taking place in the

Therefore, occasionally we country. do issue concessional tickets for these purposes. But, of course, I have already asked the Railway Board to issue orders to stop the advertisement about these concessions. have to give concessions for certain hill stations. I may tell the House that these concessions we are not issuing for attracting traffic to the railways, but we are giving these concessions in order to attract visitors to the hill stations. Many of the hill stations have been deserted and therefore we have to think of something by which they may get-not, of course completely rehabilitated, but they may get-some income, and the tourist traffic does provide something so that the hill stations may subsist. So, it is with that view that we are issuing certain concessional tickets for visits to the hill stations. And then we cannot ignore all the festivals and festivities. The issuing of tickets serves many purposes. Many middle class people's families stay in different parts of the country, they have occasions like Dussehra and Diwali to visit their families their homes. And perhaps, if we do not issue these concessional tickets, many of them will be deprived of the opportunity of visiting their families. So, these concessional tickets their bright side as well.

Appropriation

(Railways)

SHRIMATI MAYA DEVI CHETTRY (West Bengal): Are you considering the question of issuing concessional tickets for the hill people to come down to the plains just to exchange their ideas?

SHRI JAGJIVAN RAM: Perhaps, Shrimati Mava Devi has not seen in the papers that I have reduced the inflated mileage of the hill sections of the railways. The hill people of Darjeeling can come and see Naini Tal and the Naini Tal people can go and see Darjeeling and on the way they will also see many places. They travel with these concession tickets and see the plains as well as hills and compare whether Darjeeling is more charmful or Naini Tal.

Related to this overcrowding is the question of punctuality. It is an obvious fact which I need not repeat that whenever density of traffic increases, the speed comes down and punctuality is affected. But apart from that, there are several factors which have been affecting punctuality of the trains, and the most important them is the engineering work going on in the various sections of the track. On account of this we have had to put some speed restrictions. am taking the House into confidence: myself not satisfied by explanation that delays are only due to the engineering work on the track. I am pursuing the question and will see how far we can improve punctuality of the trains.

SHRI JASPAT ROY KAPOOR: Sometimes the trains start late even from the starting station.

SHRI JAGJIVAN RAM: That because some other trains have come late there, and that again leads to the question which several Members have raised of one train coming at the outer signal and the connecting train leaving the platform. It is within the discretion of the station staff to detain the trains for ten to fifteen minutes in such cases, and I will again the Railway Board to issue necessary instructions. In such cases should exercise some commonsense also.

3 P.M.

PANDIT ALGU RAI SHASTRI: That is a fact.

SHRI JAGJIVAN RAM: The question was raised about the regrouping of the railways, and Pandit Kunzru referred to the Corruption Enquiry Committee's report in which they have suggested that a high power committee may be set up to go into the question of the regrouping of railways once again. This question was examined during the time of my predecessors, and Mr. Lal Bahadur Shastri perhaps made a statement in this House and that House that it was not proposed to set up such a high

(Railways) [Shri Jagjivan Ram.]

Appropriation

power committee. It is too early for me from what I have seen of the railways during the last six or seven months to say anything categorically about that. I think there is much scope, if not for revising the whole system, at least for rationalising it.

SHRI H. N. KUNZRU (Uttar Pradesh): What does he mean by the word 'rationalisation' in this context?

SHRI JAGJIVAN RAM: It means that certain sections of one zone may be transferred to another zone.

SHRI H. N. KUNZRU: Will that lighten the workload on the railways?

SHRI JAGJIVAN RAM: If it is done on a more rational basis, that might perhaps lighten the work to some extent. What I said was that I do not want to say anything categorically about regrouping, but what I have decided to do is to examine this question of rationalising some sections between the various zones for the present.

SHRI B. K. P. SINHA (Bihar): Has regrouping anything to do with corruption? How does this form part of the terms of reference of the Corruption Enquiry Committee? What has it to do with regrouping or the zonal system?

SHRI JAGJIVAN RAM: One may stretch it to say that it does. The hon. Member may refer to the report of the Corruption Enquiry Committee and find out whether it was within their ambit or not. Because reference was made to it during the discussion, I thought it would be better to mention what I felt about it.

SHRI H. N. KUNZRU: What does my hon, friend propose to do in the case of the North-Eastern Railway? rationalisation is he going to bring about there?

SHRI JAGJIVAN RAM: In that case, the decision has already been taken to create a separate zone.

SHRI R. P. N. SINHA: Notwithstanding public sentiment.

SHRI JAGJIVAN RAM: Therefore I did not refer to that. The North-Eastern Railway case is a separate case by itself, a special case by itself. North-East is on one of our most important frontiers, and the area there is a difficult terrain. and therefore requires constant attention. Therefore. it has been decided to create a separate zone there.

SHRI B. B. SHARMA: So far it has been receiving the least attention.

SHRI JAGJIVAN RAM: I think even the Railway was not very particular about all the works which the hon. Member referred to. What we provide in the Budget is based on the demands of the railways, and if any particular Railway does not feel the necessity of increased demands, cannot help it.

SHRI B. B. SHARMA: It means that the administration is defective.

SHRI JAGJIVAN RAM: Therefore we felt that more concentrated attention was necessary there, and we have decided to have a separate zone for that I do not think there has been any step-motherly treatment towards the North-Eastern Railway. matter of fact, if the hon. Member will again go through the figures in the Budget for the last two or three years, he will find that every year we have been spending three, four or five crores for the North-Eastern Railway.

SHRI R. P. N. SINHA: The administration does not improve. Spending money alone will not do.

SHRI JAGJIVAN RAM: There have been, during recent times, a number of accidents, and we are very sorry that lives were lost in these accidents. When density of traffic increases, it is a matter of common experience that the chances of accidents increase, but I will be the last person to advance that as a reason, as an explanation, for the accidents in recent times. But

I was looking through the figures of the accidents of the last few years, and I find that the number of accidents has been decreasing progressively

Appropriation

(Railways)

SHRI H N KUNZRU. Will he tell us what the railway authorities regard as accidents? Will he enumerate a few of these items that are regarded as accidents by them so that we will be able to understand whether what we mean by accidents is the same as what they mean by accidents?

Shri JAGJIVAN RAM: I was coming to that I do not want to confuse I am talking of accidents where passenger trains have been involved and there have been casualties. Let me make it quite clear. According to the railways, even a minor failure of the engine is regarded as an accident. I am not talking of that I am talking of accidents where passenger trains have been involved and where there have been casualties. Even in respect of such type of accidents, there has been a progressive decrease during recent years.

DR. R B. GOUR: Decrease in accidents and increase in loss of life Is that so?

SHRI JAGJIVAN RAM No But again I will say, that does not give satisfaction to anybody; so long as a single life is lost by an accident, it is cause for concern to the Railways to see how far we can eliminate That is my attitude in this matter and therefore these comparative figures and statistics do not give me complete It will be the constant satisfaction endeavour of the Railway Ministry and the Railway Board to see that as far as humanly possible, we take all possible measures to minimise acci-In recent times, there have been a few accidents and the causes, I find in most cases, have been human We have been trying to strengthen the supervision and to take action so that the chances of human failure also may be reduced I am not quoting these figures of the accidents but when I look into the figures of various categories of accidents, I find that the number is progressively going down. I may request Pandit Kunzru to examine those figures because these are all published figures and he will himself find that the number of accidents in the category that he refers to has also been going down.

Then complaints have been made about the failure of light and electricity, non-working of the fans, no water in the lavatory, the lavatory being very small, and sanitation not being very good Any administration will feel ashamed if there constant complaints to that effect. have been constantly taking up this question with the various Railway Administrations and I am going to have a conference of the General Managers during the last week this month and I propose to draw their attention and ask them to take some effective steps to see that occasions do not arise for such complaints. There have been such complaints and I don't mean to say that these complaints are without justification.

Shri J S BISHT (Uttar Pradesh): There are some Deputy General Managers appointed to look after the complaints, is it not?

Shri JAGJIVAN RAM: As a matter of fact we have some special staff for this purpose. We have already provided even running staff to lookafter these electric connections and things like that but in spite of that it must be said that they have not discharged their functions properly and there have been occasions for such complaints.

SHAH MOHAMAD UMAIR (Bihar): Under whom that staff is working?

Shri JAGJIVAN RAM: I will not make it a secret. It has been my experience also on some occasions when I have travelled as a Minister in the First Class or even in the Third Class and I have experience of the Third Class even because during election days I had travelled in Third Class

SHRI BHUPESH GUPTA (West Bengal): How do you find it?

SHRI JAGJIVAN RAM: Again questions have been raised about the construction of some stations or some platform sheds and things like that. As I have said, I will get those questions examined and will see wherever possible, those amenities would be provided .

SHRI BASAPPA SHETTY (Mysore): What about bridges at railway crossings?

SHRI JAGJIVAN RAM: We should not forget that we have been facing shortage of building materials and I nave already issued instructions that all such works, where any appreciable quantity of cement or iron and steel is required should be as far as possible but we should think of alternative materials and try provide amenities to the travelling public.

Then we come to the question of bridges. We have a formula for the construction of bridges underground or over the level crossings and according to that formula a certain portion of the expenditure is borne certain conditions, by the Railways and a certain percentage by the local bodies concerned or the State Government. We know the financial condition of the local bodies. Whether it is a municipality or district board, it is very bad and therefore in many cases they don't find it possible to meet their share of the expenditure. In that case it is expected that the State Government . . .

SHRI DEOKINANDAN NARAYAN: What is that share?

SHRI JAGJIVAN RAM: 50:50 or 25:75.

SHRI H. D. RAJAH: Whether it is the municipality or district board or the local Government, it has no meaning when we pay all the bill. The money is paid by the citizens.

SHRI JAGJIVAN RAM: But it does make a difference. Therefore what I am going to sugggest to the States is, and I took up the question with the Chief Ministers, that now as the Finance Minister has proposed a tax on the passenger fare and as accrual from that tax will cent cent go to State Government, the State Government should be liberal in giving grants for these project for overbridges to the local bodies concerned so that the construction of the bridges may be expedited.

SHRIMATI YASHODA REDDY: But if any local body is prepared to give their share, is the Government prepared to build a bridge .

Mr. DEPUTY CHAIRMAN: Let him finish. You have exceeded your time.

SHRI H. D. RAJAH: He cannot look at back . . .

SHRI JAGJIVAN RAM: With this arrangement, the construction of the bridges will be expedited. There is no doubt that there is necessity of providing these bridges at many places in the country but I sometimes wonder and I don't know how many million man-hours we are losing on account of the holding up of the traffic and people at railway crossings. The number of bridges required tremendous and it will take quite a number of years before we can think that we have provided over-bridges at all level crossings where bridges are necessary.

SHRI PURNA CHANDRA SHARMA (Assam): Any proposal about bridge over Brahmaputra?

SHRI JAGJIVAN RAM: I will refer my hon. friend to the Second Plan and he will get a reply to that.

Then I come to the question of drop in the speed of goods trains which was raised by Pandit Kunzru There is no denying the fact that there has been some drop in the average speed of goods trains recent years. He himself gave some of the causes which were responsible for such fall in the speed of the goods trains and I will not repeat those

1209

arguments but we should not forget that the indices for the ton-miles for broad-gauge and meter-gauge increased during this period, and if we relate both these together, we will have inevitably to come to the conclusion that the performance of the Railways in the transportation of goods has been creditable.

SHR! H. N. KUNZRU: But will the Minister kindly take also into consideration the fact that much traffic is offering now than before?

SHRI JAGJIVAN RAM: Yes, traffic is offering but I am not . .

SHRI H. N. KUNZRU: The wagons can therefore be better loaded.

SHRI JAGJIVAN RAM: I am saying that traffic is offering and I will also admit that in certain areas we are not in a position to lift all the traffic that is being offered. That I will admit. But it is because in certain areas we have not got the sectional capacity. We have got, say a 15 tonner wagon; but if the track capacity in that particular section is only 10 tons axle load, then my wagon is not fully utilised. wagon is fully loaded, it cannot be taken on that portion of the track. So the difficulties are there. I do not want to hide anything from he House but that fact is there. If we take the ton mile performance also, then the goods that have been transported by the Railways under the circumstances have been creditable. Therefore I will not quote these figures of indices. Pandit Kunzru may refer to them, because they are all published figures. But let me repeat that it is not as if, because we have transported more, we do not propose to take measures to increase their speed. We are taking all possible measures and we are seeing how far we can increase the speeds of the wagons, where the possible bottle-necks are and what steps we have to take so that the wagons move quickly and we may be in a position to transport more than we have been able to do at present.

Coming to the subject of track renewals, I would say that track renewals have not been quite satisfactory. Again that has been due to the shortage of materials that are required for the renewal of the tracks.

SHRI H. N. KUNZRU: What did the Minister say about track renewal?

SHRI JAGJIVAN RAM: I said it has not been quite satisfactory; and again I said that that has been due to the shortage of the materials required for the track renewals. We are trying our best. As I have explained, we have been successful in procuring iron and steel and I hope we will be able to procure our requirements of wooden sleepers also. But I am very doubtful if we will be able to increase our pace, regarding track renewals. These difficulties are there in our way which affect speed. But at present we cannot help

SHRI H. N. KUNZRU: Has decision been come to recently, that fewer miles of the track will renewed annually than was considered possible under the Second Five Year Plan when the Second Five Year Plan was formulated?

SHRI JAGJIVAN RAM: No. Sir. No decision has been taken to reduce it as such.

Next I will mention a few words about departmental catering. I find Dr. Shrimati Seeta Parmanand here. This is her pet subject. Perhaps there is no session of the House when she will miss the opportunity espousing the cause of the caterers.

Shrimati SEETA PARMA-Dr. NAND (Madhya Pradesh): good reasons.

Shri JASPAT .ROY KAPOOR: Catering is the special province of ladies.

SHRI JAGJIVAN RAM: I do not know whether it is hers.

SHRIMATI SEETA PARMA-NAND: If things had been done

[Dr. Shrimati Seeta Parmanand.] justly, all right, nobody would have complained.

Appropriation

(Railways)

1211

SHRI JAGJIVAN RAM: But, Sir, I must praise her for the tenacity with which she has been espousing cause of the caterers.

Shri DEOKINANDAN NARA-YAN: A lost cause.

SHRI JAGJIVAN RAM: I wish she realised it. But I may assure her that it is far from my idea to discriminate between caterers and caterers. Even during the last discussion on the General Budget, when she began to make certain allegations to that effect, I invited her to quote specific cases where she felt that discrimination had been made. Sir, again I repeat my invitation to her.

Dr. Shrimati SEETA PARMA-NAND: I have given a list of the names in a letter to the hon. Minister.

SHRI JAGJIVAN RAM: Let her come forward and let her write to me where there has been discrimination .

SHRIMATI SEETA PARMA-NAND: I had given a certain list to the hon. Minister.

SHRI JAGJIVAN RAM: Where one party had been treated more favourably and the other party had been discriminated against. It is said we had to spend a few lakhs in courts over litigation. Of course, when Government takes a decision and that decision is a healthy one and one that the House also welcomes, and if there is any party which takes that matter to court, then certainly Government have to defend that decision and that is what we have done. There was a caterer who dragged the Government practically to every court in the country. Perhaps no high court was left, neither the Supreme Court, and everywhere he lost. Of course, we had to spend some money, because we had to defend our decision. I wish that party also realised that he was fighting a lost cause. But then every month's delay

meant some profit to that party and therefore, he went to this court and then to that court, from this injuction to that injunction and so on. Thereby he gained more time. And when the case is lost, then he comes to the Government. But what is the meaning? If you seek the protection of the law, then you should abide by the decision of the court. That has been my attitude. But I went a step further and said, "All right, let him be accommodated to some extent." But still the charge is levelled that we have been discriminating.

SONUSING SHRI DHANSING PATIL (Bombay): But has he been black-listed from the list of caterers?

SHRI JAGJIVAN RAM: It is said that we have incurred losses in departmental catering. Yes, there has been loss, to some extent. But there was departmental catering on Southern Railway even before decision was taken to have departmental catering and that was losing. I may tell the House that departmental catering has recently been introduced on the Western, Central, Eastern and other railways and in the profit and loss accounts of the new departmental catering there is no gain and there is no loss. I go a step further and say that if you provide some amenities to the travelling public and the Railways are likely to incur some loss, even then I would not mind that loss.

SEETA PARMA-SHRIMATI Dr. NAND: May I know whether that loss was Rs. 12 lakhs or more?

SHRI JAGJIVAN RAM: But Rs. 12 lakhs is nothing compared to the amenities provided.

SHRIMATI SEETA PARMA-DR. NAND: Is this sum of Rs. 12 lakhs, minus the licence fees which was a profit or in addition to it?

SHRI JAGJIVAN RAM: The other day I was looking into one journal which was analysing the catering on 1213

the transport system in the United Kingdom. There I found that the loss on account of departmental catering on transport in the U. K. was several million pounds. They have also given the causes and I found that the same to our departmental causes apply catering as apply to the departmental catering in the U.K. Perhaps in many countries, I think, departmental catering on transport is not a paying proposition, because it is done in order to provide some amenities to the travelling public. Therefore, if there is a loss, we should have the satisfaction that we have given some amenities to the travelling public, and there is no denying the fact that the quality of the meals that are served by the departmental catering has improved.

DR. R. B. GOUR: Does it mean that we should have no profit at all? When private caterers are making profits, why should we also not make a profit?

Shri JAGJIVAN RAM: I will give the cause. It is because the Railways do not propose to employ a cook on a pay of Rs. 30 a month. We employ him on Rs. 75 a month and so you cannot make a profit. That is the main cause.

Shri H. D. RAJAH: He does not believe in profit making ideas. Simply he wants to taunt the Minister.

SHRI JAGJIVAN RAM: Now, in their heart of hearts they do believe in that. It may not be money profit; it might take some other form.

DR. SHRIMATI SEETA PARMA-NAND: At least do not take away the Dining Cars because that is an amenity.

Shri JAGJIVAN RAM: If the hon-Member had listened to my speech she would have understood and followed what I said. It is not on account of any loss on departmental catering that I have decided to do away with some of the Dining Cars.

Then, Sir, some Members the question of labour relations. As usual, my hon. friends talked about discrimination between unions unions. They have not pointed out any case where there has been diserimination made by the Government between one Union and another. I have recognised Unions attached to the INTUC; I have recognised Unions in which some of the office-bearers are avowedly known to have Communistic leanings and I have recognised Unions which are known have P.S.P. leaders as their bearers. In the face of all that, to accuse the Railways of discrimination is, I say, not justified and is without any basis.

DR. R. B. GOUR: What about the South Indian Railway Labour Union?

SHRI JAGJIVAN RAM: There is no All-India Railwaymen's Federation and the one which exists has been recognised.

Dr. R. B. GOUR: I am talking about the South Indian Railway Labour Union.

SHRI JAGJIVAN RAM: There were two Unions on the Southern Railway and they have decided to amalgamate into one. That is for the information of my hon. friend. The two Unions have decided to amalgamate and form into one Union.

Shri Bhupesh Gupta: The hon. Minister has been asked as to why the South Indian Labour Union was not recognised whereas the other Union had been recognised. They may have decided to merge but that is beside the point.

SHRI JAGJIVAN RAM: Any ten or fifteen people may combine and form a Union but if they ask me to recognise that Union, I cannot do that.

Dr. R. B. GOUR: Are you prepared to hold a ballot on that?

SHRI JAGJIVAN RAM: When I find that on a particular Railway

[Shri Jagjivan Ram.]
there is a Union which is a more
representative one and which has

1215

representative one and which has already been recognised, I am not going to recognise another Union to which is splinter group.

SHRI BHUPESH GUPTA: Is it then the contention of the hon. Minister that the Union to which I have already referred . . .

MR. DEPUTY CHAIRMAN: He is not yielding.

SHRI BHUPESH GUPTA: You ask him.

Mr. DEPUTY CHAIRMAN: He is not yielding.

SHRI BHUPESH GUPTA: Then that is very good.

SHRI JAGJIVAN RAM: Sir, there has been no discrimination and I will repeat that to my dear friends.

Shri BHUPESH GUPTA: What is the use of calling us "my dear friends" if you are not going to yield?

SHRI JAGJIVAN RAM: I will ask whether they believe in the unity of the ranks or not or whether they always believe in disruptionist tendencies even in the rank of the working classes.

SHRI JASPAT ROY KAPOOR: Have you any doubt about it?

Shri JAGJIVAN RAM: That is not for the benefit of the working classes and I wish the working classes of this country realised that the encouragement of splinter groups may be for political ends of certain parties (Interruption.) I do not know why Mr. Gupta feels so perturbed and hurt.

Dr. R. B. GOUR: What is the criterion to know which is representative and which is not?

Mr. DEPUTY CHAIRMAN: Please sit down. Please do not disturb.

SHRI JAGJIVAN RAM: I will request my hon. friend to study the trade-union movement. He will find the answer there.

SHRI BHUPESH GUPTA: If you had yielded, we could have made the studies.

SHRI JAGJIVAN RAM: I say, Sir, that it is not in the interest of the working classes to have multiplicity of Unions in one undertaking. That has been my stand but if the workers themselves feel that they will have multiplicity of Unions, I will try my best to persuade them not to adopt a suicidal policy because, ultimately it will be to their detriment and also to the detriment of the Railways. It alwavs advantageous to the employer to have more than one Union so that you can play one against the other. I do not propose to do that. I want to strengthen the ranks of the railwaymen and, therefore, again I reiterate that it will be to their advantage and to their benefit to have unity. It will add to their strength if they will have one Union, one Federation, but it is for them to decide. To blame the administration of partiality and discrimination is doing a thing without any foundation. It has become a pet subject with some hon. Members to repeat that in season and out of season, whenever a session of the House is held. We have already got some negotiating machinery. Negotiations are going on. were nearly 300 issues pending for the last four or five years. The representatives of the National Federation of Railwaymen and the Railway Board have had meetings in July and August and they have come to agreement on most of these issues and whatever issues are left out, issues which are not settled by mutual negotiation between the Railway Board and the Railwaymen's Federation, are proposed to be referred to a one man tribunal. What else can I do? The question of the Station Masters and the Assistant Station Masters was raised. I wish the hon. Members who raised this question would go through the

Appropriation (Railways)

proposals which I announced in February last. They will find that additional opportunities for promotion have been given to them. Many of them stand to gain immediately. may be that all of them do not stand to gain immediately but in course of time all of them stand to gain because, larger number of posts are created in higher grades. When you want a revision of the pay scale, you should place your case before the Pay Commission whose appointment been announced by Government and whatever recommendations the Commission makes will be considered by Government at the appropriate time.

DIWAN CHAMAN LALL (Punjab): I do not want to interrupt my hon. friend, but may I, with his permission, ask him whether Government considered the possibility of instituting an internal conciliation machinery on the Railways on the lines suggested a long time ago by the Royal Commission on Labour?

SHRI JAGJIVAN RAM: I wish the hon Member had listened to what I had said earlier. I said that negotiations are going on between the Railway Board and the Railwaymen's Federation and whatever issues will remain outstanding will be referred to a one-man tribunal.

DIWAN CHAMAN LALL: I am afraid my hon, friend has not followed the point I have raised. I have listened to what he has been saying and that is in regard to clearing up the arrears of cases pending already. What I was suggesting was the institution of a permanent machinery, a permanent internal conciliation machinery on the Railways on the lines suggested by the Royal Commission on Labour.

SHRI JAGJIVAN RAM: I will have to explain because what I have said is so obvious that the question which the hon. friend has put does not arise. It is in the case of the outstanding arrears no doubt but whenever any further demands will arise, whenever further differences will arise, the Railwaymen's Federation and the Railway Board will negotiate and decide. That is a permanent negotiating machinery.

DIWAN CHAMAN LALL: May I draw my learned friend's attention to the fact that the machinery contemplated was on the basis of the station, of the Division and of the Railway Board. These will be permanent bodies with independent chairmen at each level and all cases would go to then daily. That was the machinery suggested by the Royal Commission.

SHRI JAGIVAN RAM: I am not thinking of independent Chairmen but there may be a body of the Administration and the Union which negotiate in all cases. Having an independent chairman does not present any more attraction. It is not contemplated.

Mr. DEPUTY CHAIRMAN: Ιt time.

SHRI JAGJIVAN RAM: I have more or less finished.

I say that we always try to remove the grievances of the railwaymen and to provide facilities which will add to their comfort as far as we can. Some questions were raised about educational facilities. We are already providing some educational facilities to the railwaymen. We provide scholarships to their children, who may go in for scientific or technical courses after their matriculation examination We have provided for meeting all the expenses of the children of the rail We have decided to have a number of high schools, secondary schools and primary schools. We are opening primary schools in larger numbers and we have decided to have hostels and also secondary school where we can collect the children o those railwaymen who have been post ed outside their linguistic zone so tha their children's education does suffer on that account. These ar of the educational facilitie some which we are providing and which w

[Shri Jagjivan Ram.] propose to provide to the children of the railwaymen.

About medical facilities, the case of leprosy patients among railwavmen was pleaded. I hope they are entitled to get medical facilities. I hope the number of such people in the railways is very insignificant and I hope the incidence will not be such as to attract any special attention. We have provided certain concessions to the blind people and also to patients suffering from T.B. and I have extended that concession to patients suffering from cancer. I will get it examined whether it will not present any difficulty concession to persons extend that suffering from leprosy. So far as financial incidence is concerned. it will be insignificant but whether in transport there will be any difficulty, I will get it examined. Otherwise there is no difficulty in extending this concession to them.

In the end what I will say is this that we should judge the performance of the railwaymen in the background of the difficult times through which the Indian Railways have passed during the war years and thereafter. denuded of all They were their resources and there was no replacement, no renewal, nothing of that sort during the war years and even after The allotment in the first Five Year Plan was mainly spent for the normal works which would have been done ordinarily in course of time. Therefore if we judge in that backcompare the per ground and if we capita expenditure on the railways in other countries with the per capita expenditure on the railways in this country and then compare the performance, perhaps we will inevitably come to the conclusion that our performance is not such as to be con-The railwaymen who are demned. engaged in this work also expect a few encouraging and cheering words from the representatives of the nation and if all that you have said in the House goes to the railwaymen do you realise how disheartened they will be? Have you not ever looked into that aspect of the thing? If you go on saying that these are dishonest people, that these are inefficient people, do you expect that it will add to their integrity, honesty and efficiency?

SHRI BHUPESH GUPTA: Nobody is saying that. Nobody is running down the railwaymen generally speaking.

Shri JAGJIVAN RAM: They are engaged in this national undertaking. There may be lapses here and there. When we have a vast multitude of people engaged in a particular work, there may be a few indifferent people in that lot but on account of those few indifferent people who may exist in that lot, to condemn the entire lot is not desirable.

SHRI BHUPESH GUPTA: Who is doing it?

Shri JAGJIVAN RAM: Therefore I say that the railwaymen expect a few cheering words from hon. Members; they expect a few encouraging words and I think a few encouraging words from you will be amply rewarded. In these discussions you should not lose sight of the fact that the railwaymen are engaged in a national undertaking and they are manfully facing the burdens of the Second Five Year Plan and I wish that they will rise equal to the occasion and implement it.

SHRI BHUPESH GUPTA: I would like to ask from the hon. Minister that point about the union.

MR. DEPUTY CHAIRMAN: You can put a separate question.

The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR DEPUTY CHAIRMAN We shall now take up clause-by-clause consideration of the Bill

Clauses 2, 3 and the Schedule were added to the Bill

Clause 1, the Title and the Enacting Formula were added to the Bill

SHRI JAGJIVAN RAM Sır, I move

"That the Bill be returned"

Mr DEPUTY CHAIRMAN Motion moved

'That the Bill be returned'

SHRI BHUPESH GUPTA I would like to say a few words

MR DEPUTY CHAIRMAN No speeches, we have exceeded the time I am not allowing any speeches

SHRI BHUPESH GUPTA But you did not allow me to ask that question

MR DEPUTY CHAIRMAN You can table a separate question

The question is:

"That the Bill be returned"

The motion was adopted

REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES, 1955

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRIMATI VIOLET ALVA) Mr Deputy Chairman, I beg to move

'That the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1955 be taken into consideration"

Sir, the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1955 is before this House. The subject is neither new nor novel. It is a national effort to remove a national evil which we have

inherited for centuries past Sir. the Constitution embodies our aspiration aspirations that were born out of a determination Our Constitution lays down certain guarantees, from those guarantees we do derive our sanctions to work for the down-trodden in our With those sanctions we try to land fulfil the dream-unfulfilled yet-of the Father of the Nation It is not an easy task to plan and serve ameliorate a large mass of people who live on the outskirts of society me give you the figures, five crores of our people are called scheduled castes. two crores are called scheduled tribes and 47 lakhs are called vimuktha jathi, that is, the ex-criminal tribes all these in this vast and ancient land where centuries old customs and superstitions and orthodoxy die hard But, Sir, the Herculean task has well begun and I feel that this task will gather a Herculean tempo in years to We are very fortunate in this country today to have at the helm the hon the Home Minister, Shri Pant, a man of vision, a man of conviction, a man who has dedicated his life to the service of humanity He today impatiently works for the down-trodden of this land I say impatiently because when you see his Ministry functioning in this direction, though he may be preoccupied with the bigger problems of the State, for social welfare of the scheduled castes and scheduled tribes is not exclusively the concern of the Ministry of Home Affairs, nevertheless he works impatiently Indeed he is the guiding force, the beacon light, for those who live, shall I say, on the periphery of what we call civilised socie-Sir, his vigilant eye, his kindly care is always there Be it a centrally sponsored scheme far away, remote on the hills For once, I see Mr That means Bhupesh Gupta smiling that he agrees with all that I say

SHRI BHUPESH GUPTA (West Bengal) The tribute is becoming too long

SHRIMATI VIOLET ALVA Is it insinuating, as my colleague says?